

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :26/04/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
1	D-BLAPL/11464/2024 BLAPL/4031/2024	ISRAEL SENAPATI VS STATE OF ODISHA	SOUMYA KANTA TRIPATHY VS	MATHILI /131 /2022 SPECIAL JUDGE,MALKANGIRI(Malkangiri) Spl/0000100/2022
2	D-BLAPL/12026/2024 BLAPL/4032/2024	BIRENDRA BISHI VS STATE OF ODISHA	PREETAM MISHRA VS	BAUNISUNI /143 /2023 SPECIAL JUDGE,BAUDH(Baudh) Spl/0000033/2023
3	D-BLAPL/12221/2024 BLAPL/4033/2024	HEMA VS STATE OF ODISHA	TUKUNA KUMAR MISHRA VS	RAYAGADA G.R.P. /14 /2024 SPECIAL JUDGE,RAYAGADA(Rayagada) TR/0000010/2024
4	D-BLAPL/12228/2024 BLAPL/4034/2024	A. MOHAN RAO @ D. MOHAN RAO VS STATE OF ODISHA	ANUPAM DASH VS	CHAMAKHANDI /73 /2024 S.D.J.M.-CIVIL JUDGE (JD),CHATRAPUR GR/0000306/2024
5	D-BLAPL/12040/2024 BLAPL/4035/2024	SUBASH NETUJI CHUWAN VS STATE OF ODISHA	SATYABRATA PANDA VS	KANTAMAL /43 /2024 ADDL.SESSION JUDGE CUM SPL.JUDGE Spl/0000052/2024
6	D-BLAPL/12368/2024 BLAPL/4036/2024	A. UMA @ A. UMAPATI VS STATE OF ODISHA	S.S.RAY (2) VS	GOLANTHARA (BERHAMPUR) /307 /2023 J.M.F.C.(RURAL),BERHAMPUR(Ganjam) GR/0001080/2023
7	D-BLAPL/12244/2024 BLAPL/4037/2024	DEBASISH GAIN@DABA VS STATE OF ODISHA	BIBHUTI RANJAN MOHANTY VS	NCB BHUBANESWAR /2 /2024 SPECIAL COURT,CUTTACK(Cuttack) Spl/0000007/2024
8	D-BLAPL/12250/2024 BLAPL/4038/2024	SK,AKBAR@SHAIK ABAR@SHEIKH AKBAR VS STATE OF ODISHA	SUCHIT KUMAR NAYAK VS	JEYPORE TOWN /81 /2024 SPECIAL JUDGE,JEYPORE(Koraput) TR/0000023/2024
9	D-BLAPL/12369/2024 BLAPL/4039/2024	SURAJ DALABEHERA @ SONU VS STATE OF ODISHA	DIPTI REKHA NANDA VS	KHURDA MODEL /84 /2024 1ST ADJ CUM SPL.JUDGE,KHURDA(Khordha) TR/0000014/2024
10	D-BLAPL/12382/2024 BLAPL/4040/2024	KRISHNA @ KRISHNA CHANDRA VANSHI VS STATE OF ODISHA	PARTHA SARATHI DAS VS	BHUBANESWAR G.R.P.S. /50 /2024 DISTRICT & SESIONS JUDGE,BHUBANESWAR TR/0000171/2024
11	D-BLAPL/12204/2024 BLAPL/4041/2024	ANJAN KUMAR JENA @ MANGUTU VS STATE OF ODISHA	AMULYA RATNA PANDA VS	KASAFAL MARINE /14 /2023 J.M.F.C. BALASORE(RURAL)(Baleshwar) CT/0000270/2023

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :26/04/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
12	D-BLAPL/12227/2024 BLAPL/4042/2024	UDHABA DIGAL VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	GOCHHAPADA /88 /2023 SPECIAL JUDGE, PHULBANI(Kandhamal) Spl/0000097/2023
13	D-BLAPL/12346/2024 BLAPL/4043/2024	SANGITA ROUT VS STATE OF ODISHA	DEBASHIS ROUSTRAY VS	LAIKERA /67 /2017 A.D.J.,JHARSUGUDA(Jharsuguda) ST/0000070/2017
14	D-BLAPL/12349/2024 BLAPL/4044/2024	SANTOSH PALKA VS STATE OF ODISHA	DEBASHIS ROUSTRAY VS	/ /0 SPECIAL COURT,CUTTACK(Cuttack) 2(A)CC/0000160/2023
15	D-BLAPL/12100/2024 BLAPL/4045/2024	RAMNATH CHANDANI VS STATE OF ODISHA	UMAKANTA BARIK VS	KOKSARA /3 /2024 SPECIAL JUDGE,BHAWANIPATNA(Kala) Spl/0000027/2024
16	D-BLAPL/12136/2024 BLAPL/4046/2024	TILESWAR NAYAK VS STATE OF ODISHA	SOUBHAGYA SUNDAR DAS VS	ADVA /39 /2022 SPECIAL JUDGE,PARLAKHEMUNDI(Gaj) Spl/0000032/2022
17	D-BLAPL/11971/2024 BLAPL/4047/2024	ANPA MARNDI VS STATE OF ODISHA	SOUGAT DASH VS	RAIRANGPUR (RURAL) /249 /2023 SPECIAL JUDGE,BARIPADA(Mayurbhanj) Spl/0000127/2023
18	D-BLAPL/12152/2024 BLAPL/4048/2024	KIRAN NAIK VS STATE OF ODISHA	PRADIPTA BEURA VS	TIGIRIA /32 /2024 SPECIAL COURT,CUTTACK(Cuttack) Spl/0000041/2024
19	D-BLAPL/12190/2024 BLAPL/4049/2024	SUSHIL KUJUR VS STATE OF ODISHA	LALATENDU PAL VS	BIRMITRAPUR /157 /2022 AD-HOC A.D.J. (FTSC),ROURKELA(Sund) ST/0000220/2022
20	D-BLAPL/12015/2024 BLAPL/4050/2024	DAYANIDHI SAHOO VS STATE OF ODISHA	PRADIPTA BEURA VS	TIGIRIA /88 /2024 J.M.F.C.,TIGIRIA(Cuttack) CT/0000085/2024
21	D-BLAPL/12326/2024 BLAPL/4051/2024	RAMJAN LAK VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	KHANTAPADA /38 /2024 J.M.F.C. BALASORE(RURAL)(Baleshwar) CT/0000137/2024
22	D-BLAPL/12023/2024 BLAPL/4052/2024	ANTARYAMI SAHOO VS STATE OF ODISHA	PRADIPTA BEURA VS	TIGIRIA /89 /2024 J.M.F.C.,TIGIRIA(Cuttack) CT/0000086/2024
23	D-BLAPL/9814/2024	LABAKUSHA KUNTERI@KANTERI	RAJIB LOCHAN PATTNAIK	MOTU /55 /2020

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :26/04/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	BLAPL/4053/2024	VS STATE OF ODISHA	VS	DISTRICT AND SESSIONS JUDGE,MALKANGIRI CT/0000065/2021
24	D-BLAPL/12025/2024 BLAPL/4054/2024	SUBASH CHANDRA SAHOO VS STATE OF ODISHA	PRADIPTA BEURA VS	TIGIRIA /89 /2024 J.M.F.C.,TIGIRIA(Cuttack) CT/0000086/2024
25	D-BLAPL/12337/2024 BLAPL/4055/2024	DAMBARUDHAR KHARA VS STATE OF ODISHA	AMULYA RATNA PANDA VS	NANDAPUR /25 /2023 ADDL.SESSIONS JUDGE CUM SPECIAL JUDGE TR/0000035/2023
26	D-BLAPL/10935/2024 BLAPL/4056/2024	MALESU PATRA @ SENALU MALESU PATRA @ S. MALESU PATRA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	PATTAPUR (DIGAPAHANDI) /610 /2023 DISTRICT & SESSIONS JUDGE,BERHAMPUR ST/0000340/2023
27	D-BLAPL/10648/2024 BLAPL/4057/2024	SANJAY DAS VS STATE OF ODISHA	KURESH PRASAD DASH VS	KODALA /173 /2023 J.M.F.C-ADDL.CIVIL JUDGE (JD),KHALIKOT GR/0000726/2023
28	D-BLAPL/11007/2024 BLAPL/4058/2024	AJIT DADAKA VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	SEMLLIGUDA /139 /2023 ADDL.SESSIONS JUDGE CUM SPECIAL JUDGE TR/0000110/2023
29	D-BLAPL/11638/2024 BLAPL/4059/2024	KABI @ RAMAKRUSHNA @ RAMACHANDRA BEHERA VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	MAHILA P.S.(BBSR) /263 /2015 AD HOC ADDITIONAL SESSIONS JUDGE TR/0000139/2015
30	D-BLAPL/11123/2024 BLAPL/4060/2024	BHAGABAN TALIA VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	/ /0 SPECIAL JUDGE,MALKANGIRI(Malkangiri) SPL. 2(a)C.C./0000010/2024
31	D-BLAPL/12103/2024 BLAPL/4061/2024	SANAT KUMAR PURI VS STATE OF ODISHA	RAJENDRA NARAYAN ROUT VS	KHANTAPADA /288 /2023 AD-HOC A.D.J.(FTSC),BALASORE(Balesore) ST/0000141/2024
32	D-BLAPL/11779/2024 BLAPL/4062/2024	ABHI SAGARIA VS STATE OF ODISHA	PRANAB KUMAR DAS VS	MALKANGIRI /488 /2023 SPECIAL JUDGE,MALKANGIRI(Malkangiri) Spl/0000187/2023
33	D-BLAPL/11640/2024 BLAPL/4063/2024	SAYED @ TUKUNA @ SAJAD KHAN VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	LAXMISAGAR P.S. /115 /2024 J.M.F.C. IV BHUBANESWAR(Khordha) CT/0000258/2024
34	D-BLAPL/11671/2024 BLAPL/4064/2024	PRASHANN GURANDI VS	LAMBODOR ACHARI VS	/ /0 ADDL.DISTRICT SESSIONS CUM SPL JUDGE

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :26/04/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
35	D-BLAPL/9059/2024 BLAPL/4065/2024	STATE OF ODISHA PRABIRA PARIDA VS	RAVI SHANKAR SAMAL VS	2(A)CC/0000007/2024 PARADEEP LOCK /560 /2023 ADDL SESSIONS JUDGE, KUJANG(Jagatsinghpur) CT/0000031/2024
36	D-BLAPL/11774/2024 BLAPL/4066/2024	STATE OF ODISHA RAJ KISHORE SAHU VS	SANJIB KUMAR BHANJADEO VS	POLASARA PS /215 /2024 JMFC, POLSARA(Ganjam) GR/0000211/2024
37	D-BLAPL/11085/2024 BLAPL/4067/2024	STATE OF ODISHA USHARANI BARIK VS	MOHAMMAD AKRAM VS	PAHALA /289 /2023 J.M.F.C.,BHUBANESWAR(Khordha) GR/0001313/2023
38	D-BLAPL/12512/2024 BLAPL/4068/2024	STATE OF ODISHA SANTOSH KUMAR NAYAK VS	SUJATA JENA VS	/ /0 ADDL.DISTRICT SESSIONS CUM SPL JUDGE 2(A)CC/0000008/2024
39	D-BLAPL/11641/2024 BLAPL/4069/2024	STATE OF ODISHA DEEPAK KUMAR BEHERA VS	BHARAT BHUSAN ROUSTRAY VS	NALCO /100 /2022 A.D.J.,ANGUL(Anugul) CT/0000240/2022
40	D-BLAPL/11908/2024 BLAPL/4070/2024	STATE OF ODISHA NAGESH KATAM VS	RAJIB LOCHAN PATTNAIK VS	ORKEL /211 /2023 CIVIL JUDGE(S.D.) CUM A.S.J.(W.C.),MAHANGUL CT/0000141/2023
41	D-BLAPL/11940/2024 BLAPL/4071/2024	STATE OF ODISHA BUKUNI @ KHARABELA MAJHI VS	CHANDAN SAMANTARAY VS	BALASORE TOWN /110 /2024 S.D.J.M.,BALASORE(Baleshwar) CT/0000287/2024
42	D-BLAPL/12447/2024 BLAPL/4072/2024	STATE OF ODISHA MANI KANTA VS	RAJIB LOCHAN PATTANAIAK VS	PADWA /52 /2024 ADDL.SESSIONS JUDGE CUM SPECIAL JUDGE TR/0000047/2024
43	D-BLAPL/12449/2024 BLAPL/4073/2024	STATE OF ODISHA SANTOSH NAIR VS	GYANA RANJAN DHAL VS	NAYAPALLI P.S. /123 /2023 J.M.F.C. (III) BHUBANESWAR(Khordha) CT/0000272/2023
44	D-BLAPL/12455/2024 BLAPL/4074/2024	STATE OF ODISHA HARENDRA YADAV VS	SURYAKANTA DWIBEDI VS	PADWA /79 /2023 ADDL.SESSIONS JUDGE CUM SPECIAL JUDGE TR/0000075/2023
45	D-BLAPL/12339/2024 BLAPL/4075/2024	STATE OF ODISHA RAMANATH NAYAK VS	AMULYA RATNA PANDA VS	DASMANTAPUR /36 /2024 JMFC, DASMANTAPUR(Koraput) GR/0000036/2024

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :26/04/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
46	D-BLAPL/12502/2024 BLAPL/4076/2024	PRASANTA MUKHI VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	SARAT /25 /2022 A.D.J.,BARIPADA(Mayurbhanj) ST/0000186/2022
47	D-BLAPL/12451/2024 BLAPL/4077/2024	PANCHANAN SAHOO VS STATE OF ODISHA	ABHAS MOHANTY VS	/ /0 SPL. JUDGE,BHADRAK(Bhadrak) Spl/0000007/2024
48	D-BLAPL/12503/2024 BLAPL/4078/2024	KUNDAN KUMAR VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	/ /0 A.D.J.-CUM-SPL JUDGE,BERHAMPUR(G 2(A)CC/0000015/2024
49	D-BLAPL/12428/2024 BLAPL/4079/2024	BIKI BARIK VS STATE OF ODISHA	DIPAK RANJAN MISHRA VS	JEYPORE TOWN /392 /2023 S.D.J.M.-CIVIL JUDGE (JD),JEYPORE(Ko GR/0001358/2023
50	D-BLAPL/12414/2024 BLAPL/4080/2024	HARIBANDHU PANDAKA VS STATE OF ODISHA	MANORANJAN PADHY VS	POTTANGI /132 /2023 ADDL DISTRICT AND SESSIONS JUDGE CT/0000039/2024
51	D-BLAPL/12415/2024 BLAPL/4081/2024	URDHAB PANDAKA VS STATE OF ODISHA	MANORANJAN PADHY VS	POTTANGI /132 /2023 ADDL DISTRICT AND SESSIONS JUDGE CT/0000039/2024
52	D-BLAPL/12416/2024 BLAPL/4082/2024	SWARAJ PANDAKA VS STATE OF ODISHA	MANORANJAN PADHY VS	POTTANGI /132 /2023 ADDL DISTRICT AND SESSIONS JUDGE CT/0000039/2024
53	D-BLAPL/10885/2024 BLAPL/4083/2024	GUDDU KUMAR VS STATE OF ODISHA	PRANAB KUMAR DAS VS	MALKANGIRI /219 /2024 S.D.J.M.,MALKANGIRI(Malkangiri) GR/0000268/2024
54	D-BLAPL/12412/2024 BLAPL/4084/2024	RAMESH PANDAKA VS STATE OF ODISHA	MANORANJAN PADHY VS	POTTANGI /132 /2023 ADDL DISTRICT AND SESSIONS JUDGE CT/0000039/2024
55	D-BLAPL/12413/2024 BLAPL/4085/2024	KAMALU PANDAKA VS STATE OF ODISHA	MANORANJAN PADHY VS	POTTANGI /132 /2023 ADDL DISTRICT AND SESSIONS JUDGE CT/0000039/2024
56	D-BLAPL/12504/2024 BLAPL/4086/2024	PRADYUMAN RAY @ PARDUMAN VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	/ /0 A.D.J.-CUM-SPL JUDGE,BERHAMPUR(G 2(A)CC/0000015/2024
57	D-BLAPL/11520/2024	GANESH PELNAL	AMIT PRASAD BOSE	JEYPORE SADAR /165 /2023

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :26/04/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	BLAPL/4087/2024	VS STATE OF ODISHA	VS	SPECIAL JUDGE,JEYPORE(Koraput) TR/0000053/2023
58	D-BLAPL/12258/2024 BLAPL/4088/2024	SANKAR @ SOMANATH SAHOO VS STATE OF ODISHA	KABITA PATRA VS	ODAGAON /156 /2020 J.M.F.C.,ODAGAON(Nayagarh) GR/0000207/2020
59	D-BLAPL/12468/2024 BLAPL/4089/2024	PALASH SINGH RAY VS STATE OF ODISHA	TANMAYA KUMAR MOHANTY VS	//0 SPECIAL COURT,CUTTACK(Cuttack) 2(A)CC/0000014/2024
60	D-BLAPL/12398/2024 BLAPL/4090/2024	MUHAMMAD SHIBILY K VS STATE OF ODISHA	DEEPAK RANJAN PARIDA VS	TUMUDIBANDHA /47 /2024 SPECIAL JUDGE,BALLIGUDA(Kandhamar) Spl/0000086/2024
61	D-BLAPL/12411/2024 BLAPL/4091/2024	RAMA PANDAKA VS STATE OF ODISHA	MANORANJAN PADHY VS	POTTANGI /132 /2023 ADDL DISTRICT AND SESSIONS JUDGE CT/0000039/2024
62	D-BLAPL/12474/2024 BLAPL/4092/2024	CHANDAN KUMAR YADAV VS STATE OF ODISHA	DEBASIS SAHOO VS	//0 1ST ADJ,CUTTACK(Cuttack) 2(A)CC/0000070/2022
63	D-BLAPL/12417/2024 BLAPL/4093/2024	DEEPAK PANCHAL VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	//0 1ST ADJ,CUTTACK(Cuttack) 2(A)CC/0000009/2023
64	D-BLAPL/12516/2024 BLAPL/4094/2024	LITU ROUT VS STATE OF ODISHA	BIDESHI KUMAR GHADEI VS	MADHUPATNA /354 /2022 AD-HOC ADJ (FTSC-II), CUTTACK(Cuttack) Spl/0000177/2022
65	D-BLAPL/12485/2024 BLAPL/4095/2024	NABIN DHARUA VS STATE OF ODISHA	JAYADEBA BEHERA VS	KHAPRAKHOL /74 /2024 S.D.J.M.-CIVIL JUDGE (JD),PATNAGARH GR/0000358/2024
66	D-BLAPL/12637/2024 BLAPL/4096/2024	SUJIT KUMAR SINGH VS STATE OF ODISHA	DEBA KUMAR RATH VS	BHUBANESWAR G.R.P.S. /23 /2024 DISTRICT & SESIONS JUDGE,BHUBANESWAR TR/0000076/2024
67	D-BLAPL/11443/2024 BLAPL/4097/2024	JOGESH KHARA @ KHORA VS STATE OF ODISHA	DIPTI RANJAN BHOKTA VS	MACHHKUND /113 /2023 JMFC, LAMTAPUT(Koraput) GR/0000079/2023
68	D-BLAPL/12488/2024 BLAPL/4098/2024	DULLAVA SAHOO VS	BHARAT BHUSAN ROUSTRAY VS	BIKRAMPUR FCI /94 /2023 A.D.J.,TALCHER(Anugul)

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :26/04/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
69	D-BLAPL/12638/2024 BLAPL/4099/2024	STATE OF ODISHA NARAYAN KUMAR VS	DEBA KUMAR RATH VS	CT/0000244/2023 BHUBANESWAR G.R.P.S. /32 /2024 DISTRICT & SESIONS JUDGE,BHUBANE
70	D-BLAPL/12493/2024 BLAPL/4100/2024	STATE OF ODISHA KISHAN MAJHI@BANTI VS	SUSANTA KUMAR TRIPATHY VS	TR/0000112/2024 SAINTALA /65 /2023 SPECIAL JUDGE,BALANGIR(Balangir)
71	D-BLAPL/11466/2024 BLAPL/4101/2024	STATE OF ODISHA NABIN MADIAMI VS	SOUMYA KANTA TRIPATHY VS	Spl/0000019/2023 MOTU /39 /2023 SPECIAL JUDGE,MALKANGIRI(Malkang
72	D-BLAPL/12650/2024 BLAPL/4102/2024	STATE OF ODISHA RASHMI RANJAN SAHOO @ RASMI VS	ANIRUDHA DAS VS	Spl/0000078/2023 PARJANG /176 /2023 ADDL.SESIONS JUDGE,KAMAKHYAN
73	D-BLAPL/12498/2024 BLAPL/4103/2024	STATE OF ODISHA DEBARAJ BHOLA VS	JYOTIRMAYA SAHOO VS	CT/0000123/2023 BANAPUR P.S. /412 /2023 J.M.F.C.-CIVIL JUDGE (JD),BANPUR(Kh
74	D-BLAPL/12037/2024 BLAPL/4104/2024	STATE OF ODISHA SEIKH SAHADAT VS	SURYAKANTA DWIBEDI VS	GR/0000594/2023 BELPARA /165 /2022 S.D.J.M.-CIVIL JUDGE (JD),PATNAGAR
75	D-BLAPL/12581/2024 BLAPL/4105/2024	STATE OF ODISHA KALU CHARAN BEHERA VS	SANJIB KUMAR BHANJADEO VS	GR/0000735/2022 / /0 1ST ADJ CUM SPL.JUDGE,KHURDA(Kh
76	D-BLAPL/12582/2024 BLAPL/4106/2024	STATE OF ODISHA RANJAN DAS @ MANORANJAN DAS VS	BHABANI SANKAR MISHRA VS	TR/0000013/2024 MANGALPUR /115 /2024 S.D.J.M.,JAJPUR(Jajapur)
77	D-BLAPL/12106/2024 BLAPL/4107/2024	STATE OF ODISHA MITU NAYAK VS	KURESH PRASAD DASH VS	CT/0000867/2024 PURUSHOTTAMPUR /333 /2023 A.D.J.,CHATRAPUR(Ganjam)
78	D-BLAPL/12444/2024 BLAPL/4108/2024	STATE OF ODISHA SARBESWAR NAYAK VS	GOREKHANATH DAS VS	ST/0000135/2023 BANAPUR P.S. /186 /2022 A.D.J.,BHUBANESWAR(Khordha)
79	D-CMAPL/14242/2024 CMAPL/126/2024	STATE OF ODISHA AMIYA KUMAR SWAIN VS NANDITA MOHANTY	ADV. VS	TR/0000184/2024 / / () / /

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :26/04/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
80	D-CMAPL/15979/2024 CMAPL/127/2024	RABINARAYANA BEHERA VS KUNTALA KUMARI PATRA	ADV. VS	// ()
81	D-CMAPL/15957/2024 CMAPL/128/2024	KANCHAN PRADHAN VS STATE OF ODISHA	NIRMAL CHANDRA DAS VS	// ()
82	D-CMP/18699/2024 CMP/435/2024	RUKMANI SETHI VS KARTKEYA DAS	MAHESWAR MOHANTY VS	// CIVIL JUDGE (SD),NILAGIRI(Baleshwar)
83	D-CMP/14658/2024 CMP/436/2024	SURENDRA PATRA VS DEITY SRI LAXMI NRUSINGHA MAHAPRABHU, GANJAM	ABINASH NAYAK VS	// DISTRICT & SESSIONS JUDGE,BERHAM
84	D-CMP/13489/2024 CMP/437/2024	RAGHUNATH SAMAL @ SAMANTARAY VS BISWABHUSAN @ KUSHIA PADHI	TRILOCHAN PANIGRAHI VS	// CIVIL JUDGE (SD),PURI(Puri)
85	D-CONTC/17386/2024 CONTC/3371/2024	BIJAY KUMAR NAYAK VS ASHWINI KUMAR KAR, PRINCIPAL CHIEF CONSERVATOR OF FOREST, BBSR	ADV. VS	// ()
86	D-CONTC/17700/2024 CONTC/3372/2024	MAMATA KUMARI PADHI VS SURESH KUMAR VASHISHTH,IAS	SANDHYARANI PANI VS	// ()
87	D-CONTC/17867/2024 CONTC/3373/2024	LABANYA SAHOO VS ANU GARG, I.A.S	ADV VS	// ()
88	D-CONTC/17331/2024 CONTC/3374/2024	BISWAL CHICHILICHI VS SATYABRATA SAHU, ADDL. CHIEF SECY., FOREST AND ENVIORNMENT DEPT.	ADV. VS	// ()
89	D-CONTC/17333/2024 CONTC/3375/2024	SAMIR PRAKSH TIRKEY VS SATYABRATA SAHU, ADDL, CHIEF SECY., F AND E DEPT.	ADV VS	// ()
90	D-CONTC/17898/2024 CONTC/3376/2024	SULOCHANA PRADHAN VS JYOTSNARANI SAHOO, TAHASILDAR, MANESWAR	ADV. VS	// ()
91	D-CONTC/18028/2024	BABULAL SI	ADV.	//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :26/04/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	CONTC/3377/2024	VS ASWATHY S., I.A.S.	VS	0 //
92	D-CONTC/18029/2024 CONTC/3378/2024	BISHNUCHARAN MOHAPATRA VS ASWATHY S, I.A.S.	ADV VS	// 0 //
93	D-CONTC/18030/2024 CONTC/3379/2024	DULAMANI HATI VS ASWATHY S, I.A.S.	ADV VS	// 0 //
94	D-CONTC/18034/2024 CONTC/3380/2024	KULAMANI MAHANTA VS PRADEEP KUMAR DASH, O.A.S.	HEMANTA KUMAR MOHANTA VS	// 0 //
95	D-CONTC/18040/2024 CONTC/3381/2024	DEBADUTTA MOHANTY VS RASHMI KABI, O.F.S.	ADV. VS	// 0 //
96	D-CONTC/15050/2024 CONTC/3382/2024	NILAMBAR GARNAIK VS ARABINDA AGRAWAL, I.A.S.	ADV VS	// 0 //
97	D-CONTC/15052/2024 CONTC/3383/2024	PRADIP MOHAPATRA VS ARABINDA AGRAWAL, I.A.S.	ADV VS	// 0 //
98	D-CONTC/14556/2024 CONTC/3384/2024	SUMANTA KUMAR PRADHAN VS VIJAY AMRUTA KULANGE, I.A.S.	ADV VS	// 0 //
99	D-CONTC/15056/2024 CONTC/3385/2024	SATYA NARAYAN PRADHAN VS ARABIND AGRAWAL, I.A.S.	ADV VS	// 0 //
100	D-CONTC/11912/2024 CONTC/3386/2024	DR. PRIYADARSHINI SANGHAMITRA SAHOO VS SAHADEV SAMADHIA, O.A.S.(S)	ADV. VS	// 0 //
101	D-CONTC/16927/2024 CONTC/3387/2024	PATITA PABAN PANDA VS ARAVINDA AGARWAL, I.A.S.	ADV VS	// 0 //
102	D-CONTC/16945/2024 CONTC/3388/2024	JAYASMITA JENA VS	ADV VS	// 0

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :26/04/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
103	D-CONTC/15048/2024 CONTC/3389/2024	RANJITA SAHU, O.A.S SUNIL KUMAR KAPARDAR VS	ADV VS	// // ()
104	D-CONTC/18045/2024 CONTC/3390/2024	ARABIND AGRAWAL, I.A.S. SIMANCHALA PANDA VS	ADV. VS	// // ()
105	D-CONTC/15058/2024 CONTC/3391/2024	KISHORE CHANDRA BEHERA, BLOCK EDUCATION OFFICER, PURUSOTTAMPUR PUSPARANI PRADHAN VS	ADV VS	// // ()
106	D-CONTC/18175/2024 CONTC/3392/2024	ARABIND AGRAWAL, I.A.S. SOMANATH SAHOO VS	ADV VS	// // ()
107	D-CONTC/18184/2024 CONTC/3393/2024	ASWATHY S., I.A.S. RAKESH RANJAN KUNAR VS	ADV VS	// // ()
108	D-CONTC/11076/2024 CONTC/3394/2024	KRUSHNA CHANDRA NAYAK, O.E.S (I) DILLIP KUMAR SWAIN VS	ADV VS	// // ()
109	D-CONTC/11880/2024 CONTC/3395/2024	S.AWASTI, I.A.S. PRAVAKAR NAIK VS	ADV. VS	// // ()
110	D-CONTC/11882/2024 CONTC/3396/2024	ASWATHY S., I.A.S. HAREKRUSHNA NAYAK VS	ADV. VS	// // ()
111	D-CONTC/16910/2024 CONTC/3397/2024	ASWATHY S., I.A.S. HRUDANANDA SAHU VS	ADV VS	// // ()
112	D-CONTC/17502/2024 CONTC/3398/2024	VISHAL SINGH, IAS GOURI SHANKAR DAS VS	ADV VS	// // ()
113	D-CONTC/17500/2024 CONTC/3399/2024	SUSANTA KUMAR DASH, DIRECTOR, SECONDARY EDUCATION, ODISHA TIKESWAR DAS VS	ADV VS	// // ()
		JYOTI RANJAN MISHRA, DIRECTOR,ELEMENTARY EDUCATION,ODISHA		//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :26/04/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
114	D-CONTC/17857/2024 CONTC/3400/2024	JADUMANI NAIK VS CHINMAY KUMAR DASH, TAHASILDAR KANIHA CUM L.A.O, JITPL	SUMITRA MOHANTY VS	// 0 //
115	D-CONTC/9332/2024 CONTC/3401/2024	LAXMIDHAR PARIDA VS S. ASWATHI, I.A.S.	ADV VS	// 0 //
116	D-CONTC/17973/2024 CONTC/3402/2024	BIKRAM KESHARI RAM VS DR. AUROBINDA BEHERA, I.A.S.	ADV VS	// 0 //
117	D-CONTC/17968/2024 CONTC/3403/2024	CHANDRA KANTA DAS VS BHAKTA RANJAN MOHANTY, ENGINEER IN CHIEF, W.R DEPT.	ADV VS	// 0 //
118	D-CONTC/17972/2024 CONTC/3404/2024	ASWANI KUMAR JENA VS SARAT CHANDRA GHADEI, SUPDT., ENGNR., JAJPUR	ADV VS	// 0 //
119	D-CONTC/18409/2024 CONTC/3405/2024	SUREN KUMAR PRADHAN VS MINA RANI MANDAL, O.E.S. I	ADV VS	// 0 //
120	D-CONTC/12129/2024 CONTC/3406/2024	PRAFULLA CHANDRA PATI VS ASHOK CHANDRA GHADAI, SUPDT. ENGNR., IRRIGATION DIVN.	ADV. VS	// 0 //
121	D-CONTC/12133/2024 CONTC/3407/2024	AJAY KUMAR PATI VS ASHOK CHANDRA GHADAI, SUPDT. ENGNR., IRRIGATION DIVN.	ADV. VS	// 0 //
122	D-CONTC/18089/2024 CONTC/3408/2024	RANJUBALA BEHURA VS SATYABRATA SAHU, SECY., R AND D.M, DEPT., BBSR, KHORDHA	SIDHESWAR MALLIK VS	// 0 //
123	D-CONTC/18087/2024 CONTC/3409/2024	SARADA PRASANNA MOHAPATRA VS ARAVIND AGRAWAL, I.A.S.	ADV VS	// 0 //
124	D-CONTC/18083/2024 CONTC/3410/2024	SURENDRA KUMAR MOHAPATRA VS MAYUR SURYUABANSHI, I.A.S.	ADV VS	// 0 //
125	D-CONTC/18166/2024	BISWESWAR MOHAPATRA	PRAVASH CHANDRA JENA	//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :26/04/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	CONTC/3411/2024	VS	VS	0
		BIJAYANI BISWAL, TAHASILDAR, JALESWAR, BALASORE		//
126	D-CONTC/18154/2024	M/S. ODISHA ENERGY DISTRIBUTION AND CONSTRUCTION PVT. LTD., KHURDA	ADV	//
	CONTC/3412/2024	VS	VS	0
		MOUSMILATA PADHI, ASST., PROVIDENT FUND COMMNR, BHAVISHYAWIDHI BHABAN, BBSR, KHORDHA		//
127	D-CONTC/16774/2024	B.VINOD	ADV	//
	CONTC/3413/2024	VS	VS	0
		INDRAMANI TRIPATHY, I.A.S.		//
128	D-CONTC/18053/2024	PRADIPTA KUMAR PATNAIK	ADV	//
	CONTC/3414/2024	VS	VS	0
		DILLIP KUMAR DAS, CHAIRMAN ARBITRATION TRIBUNAL, BBSR, KHORDHA		//
129	D-CONTC/18485/2024	DEBENDRA NATH MALIK	ADV.	//
	CONTC/3415/2024	VS	VS	0
		ASWATHY S., I.A.S.		//
130	D-CONTC/18048/2024	PRASANNA KUMAR PRADHAN	ADV.	//
	CONTC/3416/2024	VS	VS	0
		ARAVIND AGRAWAL, I.A.S.		//
131	D-CONTC/17472/2024	PRAVATI SINGH	DILIP KUMAR PATNAIK	//
	CONTC/3417/2024	VS	VS	0
		SUSHIL KUMAR LOHANI, I.A.S.		//
132	D-CONTC/17079/2024	JAYAKRUSHNA SETHY	ADV	//
	CONTC/3418/2024	VS	VS	0
		SOUDAMINI NAYAK, TAHASILDAR, KANKADAHAD		//
133	D-CONTC/16968/2024	DURYODHAN JENA	ADV.	//
	CONTC/3419/2024	VS	VS	0
		SATYABRATA SAHU, IAS		//
134	D-CONTC/16963/2024	GANDHARBA CHARAN PATRA	ADV.	//
	CONTC/3420/2024	VS	VS	0
		SATYABRATA SAHU, IAS		//
135	D-CONTC/16957/2024	NILAKANTHA BALIARSINGH	ADV.	//
	CONTC/3421/2024	VS	VS	0
		VIR VIKRAM YADAV, IAS		//
136	D-CONTC/16293/2024	RAMA CHANDRA ROUT	ADV	//
	CONTC/3422/2024	VS	VS	0

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :26/04/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
137	D-CONTC/17359/2024 CONTC/3423/2024	ASWATHY S, I.A.S. SUDARSAN PANDA VS USHA PADHEE, I.A.S.	ADV VS	// // ()
138	D-CONTC/16152/2024 CONTC/3424/2024	JOGENDRA NATH PANDA VS SATYABRATA SAHU, I.A.S.	ADV VS	// // ()
139	D-CONTC/16146/2024 CONTC/3425/2024	BIDYUTPRAVA BHOI VS SATYABRATA SAHU, SECY., TO GOVT., R AND D.M, DEPT.	ADV VS	// // ()
140	D-CONTC/18182/2024 CONTC/3426/2024	SARAT CHANDRA SASMAL VS SATYABRATA SAHU, I.A.S	ADV VS	// // ()
141	D-CONTC/18179/2024 CONTC/3427/2024	RABINARAYANA JENA VS ARTI AHUJA, I.A.S.	ADV VS	// // ()
142	D-CONTC/18180/2024 CONTC/3428/2024	SACHIDANANDA PADHAN VS ASWATHY S., I.A.S.	PRAFULLA KUMAR MOHAPATRA VS	// // ()
143	D-CONTC/12023/2024 CONTC/3429/2024	BIBHUTI BHUSAN MAHARATHY VS RAJESH PRAVAKAR PATIL, COMMNR. CUM SECY., COOPERATION DEPT.	ADV. VS	// // ()
144	D-CONTC/17992/2024 CONTC/3430/2024	TRILOCHAN NAYAK VS BODHISATTWA PANIGRAHI, MANAGER, NATIONAL INSURANCE COMPANY LTD.,PARADEEP	ADV. VS	// // ()
145	D-CONTC/18186/2024 CONTC/3431/2024	LAXMI MAHAPATRA VS DR. ARABINDA KUMAR PADHI, I.A.S.	KISHORE KUMAR MISHRA VS	// // ()
146	D-CONTC/18191/2024 CONTC/3432/2024	NILAKANTHA MUDULI VS SRIMANTA MISHRA, O.A.S., DY., COMMNR. B.M.C,BBSR, KHORDHA	ADV VS	// // ()
147	D-CONTC/18172/2024 CONTC/3433/2024	JUVRAJ @ YUVRAJ JENA VS DEBI PRASANNA SARASWARA, O.A.S.	ADV. VS	// // ()

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :26/04/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
148	D-CONTC/18281/2024 CONTC/3434/2024	RABINDRA KUMAR BISWAL VS PRATIVA MANJARI DAS, DISTRICT EDUCATION OFFICER, BALASORE	ADV. VS	// ()
149	D-CONTC/18304/2024 CONTC/3435/2024	DEBASISH MISHRA VS DR. SANTOSH KUMAR ROUT, DISTRICT EDUCATION OFFICER, CUTTACK	SANTOSH KUMAR SWAIN VS	// ()
150	D-CONTC/18317/2024 CONTC/3436/2024	PRANAYA KUMAR THATOI VS BHABANI SANKAR CHAYANI, DIRECTOR OF HIGHER EDUCATION, DEPT.	ADV. VS	// ()
151	D-CONTC/18321/2024 CONTC/3437/2024	LALATENDU MOHAPATRA VS SIDDHESWAR BALIRAM BONDAR, COLLECTOR, BHADRAK	DIBYARANJAN BEHERA VS	// ()
152	D-CONTC/18331/2024 CONTC/3438/2024	SOUBHAGYA KUMAR NAYAK VS SATYABRATA SAHU, I.A.S.	ADV. VS	// ()
153	D-CONTR/10084/2024 CONTR/18/2024	ASWINI KUMAR DASH VS BULU KUMAR SWAIN,I.I.C., TOWN PS, SAMBALPUR	VS	//0 ()
154	D-CRLA/12384/2024 CRLA/413/2024	ANTARYAMI SENAPATI VS STATE OF ODISHA	BINAYA BHUSAN ROUSTRAY VS	EOW,BHUBANESWAR /7 /2023 PRESIDING OFFICER,DESIGNATED CO CRMC/000010/2023
155	D-CRLA/11448/2024 CRLA/414/2024	BIPIN BIHARI DAS VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	DASPALLA /71 /2020 DISTRICT & SESSIONS JUDGE,NAYAGA ST/0000103/2020
156	D-CRLA/12210/2024 CRLA/415/2024	MUNA @ DILLIP KUMAR NAYAK VS STATE OF ODISHA	DEBANAN DAS VS	PATTAMUNDAI /188 /2020 A.D.J.,KENDRAPARA(Kendrapara) ST/0000002/2021
157	D-CRLA/12553/2024 CRLA/416/2024	DHRUBA MONDAL VS STATE OF ODISHA	SMRUTI RANJAN ROUT VS	//0 2ND ADJ,CUTTACK(Cuttack) 2(A)CC/0000088/2022
158	D-CRLA/9838/2024 CRLA/417/2024	ISAMIL KHAN @ JULU VS STATE OF ODISHA	PURNA CHANDRA DAS VS	TIGIRIA /157 /2019 ADDL.SSESSIONS JUDGE,ATHAGARH(C ST/0000019/2021
159	D-CRLA/10960/2024	PANCHU @ PANCHANAN PRADHAN	ASUTOSH TRIPATHY	JARAPADA /155 /2016

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :26/04/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	CRLA/418/2024	VS STATE OF ODISHA	VS	A.D.J.,ANGUL(Anugul) CT/0000071/2017
160	D-CRLMA/11503/2024 CRLMA/79/2024	DEBI PRASAD BINDHANI VS STATE OF ODISHA	ADV. VS	/ /0 S.D.J.M.,BALASORE(Baleshwar) ICC/0002237/2013
161	D-CRLMC/10950/2024 CRLMC/1509/2024	RAMA CHANDRA MOHANTY VS STATE OF ODISHA	AMIT KUMAR NATH VS	KANTABANIA PS /6 /2020 DISTRICT & SESSIONS JUDGE,DHENKA CT/0000349/2023
162	D-CRLMC/11726/2024 CRLMC/1510/2024	DIPAK ROUT VS STATE OF ODISHA	JITENDRA KUMAR NAIK VS	CHANDANPUR /288 /2021 NYAYADHIKARI,PURI(Puri) GR/0002916/2021
163	D-CRLMC/10922/2024 CRLMC/1511/2024	HEMANTA KUMAR SWAIN VS STATE OF ODISHA	RANJAN KUMAR ROUT VS	MAHILA P.S. BUXIBAZAR /26 /2022 S.D.J.M.,CUTTACK SADAR(Cuttack) GR/0000272/2022
164	D-CRLMC/11918/2024 CRLMC/1512/2024	GOUTAM BAGH VS STATE OF ODISHA	RAJIB LOCHAN PATNAIK VS	CHANDAHANDI /2 /2015 A.D.J.,NAWARANGPUR(Nabarangapur) TR/0000029/2020
165	D-CRLMC/11797/2024 CRLMC/1513/2024	PRAVATI@PRATIVA SAHOO VS SUDHIR KUMAR SAHOO	PRAVASH CHANDRA JENA VS	/ /0 J.M.F.C. IV BHUBANESWAR(Khordha) CMC/0000472/2015
166	D-CRLMC/11897/2024 CRLMC/1514/2024	BHUBANANDA NAIK VS STATE OF ODISHA(VIG.)	SANDEEP RAJ PANDA VS	BALASORE VIGILANCE /11 /2023 SPL.JUDGE(VIG.),KEONJHAR(Kendujhar) GR/0000004/2023
167	D-CRLMC/10138/2024 CRLMC/1515/2024	RABI @ DURYADHANA MUNDA VS STATE OF ODISHA	UMA CHARAN MISHRA VS	HARICHANDANPUR /74 /2016 AD-HOC A.D.J.(FTSC),KEONJHAR(Kendu Spl/0000138/2016
168	D-CRLMC/12533/2024 CRLMC/1516/2024	SANTOSH MAHAKUD @ NUNDULU VS STATE OF ODISHA	DEEPAK RANJAN PARIDA VS	TURUMUNGA /41 /2013 AD-HOC A.D.J.(FTSC),KEONJHAR(Kendu Spl/0000228/2016
169	D-CRLMC/11666/2024 CRLMC/1517/2024	ASHOK KUMAR MOHANTY VS STATE OF ODISHA	RAMA CHANDRA JENA VS	BHOGRAI /462 /2023 J.M.F.C.,BHOGRAI(Baleshwar) ICC/0000095/2023
170	D-CRLMC/7978/2024 CRLMC/1518/2024	DIPTIMOYEE NAYAK VS	JAGAMOHAN PATTANAIK VS	CUTTACK VIGILANCE /7 /2021 A.D.J. _ SPL.JUDGE (VIG.),BHUBANESW

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :26/04/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
171	D-CRLMC/7143/2024 CRLMC/1519/2024	STATE OF ODISHA TARAK BISWAS VS	GURUPRASAD BEHERA VS	GR/0000035/2021 SAHADEV KHUNTA /414 /2023 SPL.JUDGE,BALASORE(Baleshwar)
172	D-CRLMC/11939/2024 CRLMC/1520/2024	STATE OF ODISHA ANURADHA NEGI VS	HEMANTA KUMAR MUND VS	Spl/0000298/2023 KORAPUT VIGILANCE /28 /2014 SPL. JUDGE (VIG),BHAWANIPATNA(Ka
173	D-CRLMC/12002/2024 CRLMC/1521/2024	STATE OF ODISHA(VIG.) FIROJ LAKRA VS	AKSHAYA KUMAR SAHOO VS	GR/0000013/2014 RAJGANGPUR /202 /2023 J.M.F.C.,RAJGANGPUR(Sundargarh)
174	D-CRLMC/12055/2024 CRLMC/1522/2024	STATE OF ODISHA SATEESH CHANDRA VS	AJAYA KUMAR PRADHAN VS	GR/0000323/2023 / /0 DISTRICT AND SESSIONS JUDGE,NAWA
175	D-CRLMC/10531/2024 CRLMC/1523/2024	STATE OF ODISHA BISHNU NAYAK VS	LAMBODOR ACHARI VS	TR/0000018/2019 SURADA /63 /2006 ASST.SESSION JUDGE,SORADA(Ganjam
176	D-CRLMC/11572/2024 CRLMC/1524/2024	STATE OF ODISHA SWAPNESH MOHANTY VS	PRAVAT KUMAR MOHANTY VS	ST/0000005/2007 MAHILA P.S. BUXIBAZAR /40 /2020 J.M.F.C.,NARASINGHPUR(Cuttack)
177	D-CRLMC/11620/2024 CRLMC/1525/2024	SUMATI MAHALIK SIBA PRASAD MISHRA VS	MAHADEV SAHU VS	ICC/0000031/2020 KHARIAR /339 /2021 SPECIAL JUDGE,NAWAPARA(Nuapada)
178	D-CRLMC/6622/2024 CRLMC/1526/2024	STATE OF ODISHA SEIKH BABLU VS	PVS NANAJI ACHARY VS	Spl/0000044/2021 PADWA /47 /2017 ADDL.SESSIONS JUDGE CUM SPECIAL
179	D-CRLMC/12242/2024 CRLMC/1527/2024	STATE OF ODISHA SULOCHANA SWAIN VS	BIPIN KUMAR NAYAK VS	TR/0000006/2017 DELANGA /78 /2019 J.M.F.C.,PIPILI(Puri)
180	D-CRLMC/12173/2024 CRLMC/1528/2024	STATE OF ODISHA ONKAR DEWANGAN VS	BRAJA KISHOR PANDA VS	GR/0000157/2019 NAWAPARA /222 /2022 S.D.J.M.-CIVIL JUDGE (JD),NAWAPARA
181	D-CRLMC/12216/2024 CRLMC/1529/2024	STATE OF ODISHA RAJESH KUMAR BARIK VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	CT/0000707/2022 NAYAPALLI P.S. /153 /2020 2ND ADJ CUM SPL JUDGE,BHUBANESW TR/0000186/2020

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :26/04/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
182	D-CRLMC/8883/2024 CRLMC/1530/2024	RIKUN@RUDRANARAYAN BEHERA VS STATE OF ODISHA	KASINATH PATNAIK VS	RAGHUNATHPUR /179 /2022 JMFC-GRAMA NYAYALAYA, RAGHUNATHPUR GR/0000173/2022
183	D-CRLMC/12008/2024 CRLMC/1531/2024	INDRAMANI MAHANTA @ INDAR MANI MAHANTA VS STATE OF ODISHA	ASWINI KUMAR MISHRA 3 VS	RANPUR /22 /2014 J.M.F.C.,RANPUR(Nayagarh) GR/0000022/2014
184	D-CRLMC/12028/2024 CRLMC/1532/2024	BIKASH PRASAD VS STATE OF ODISHA	AJIT KUMAR RAUT VS	BRAJARAJNAGAR /125 /2012 SR. CIVIL JUDGE (WOMEN'S COURT), JAMSHEDPUR GR/0000859/2012
185	D-CRLMC/9786/2024 CRLMC/1533/2024	DILIP BEHERA VS STATE OF ODISHA	SUPRATIV SAHOO VS	// J.M.F.C.,KANTABANJI(Balangir) CMC/0000056/2022
186	D-CRLMC/9821/2024 CRLMC/1534/2024	TARANI DEHURI VS STATE OF ODISHA	SIBA SANKAR SAMANTARAY VS	SAMBALPUR TOWN /99 /2024 () //
187	D-CRLMC/11626/2024 CRLMC/1535/2024	AKSHAYA KUMAR MOHANTY VS STATE OF ODISHA	ANIRUDHA DAS VS	KOREI /20 /2016 J.M.F.C.,JAJPUR ROAD(Jajapur) GR/0000151/2016
188	D-CRLMC/11573/2024 CRLMC/1536/2024	KATICHHUA @ RANJAN KANTI SAMAL VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	Bamapada (Industrial Area) /8 /2008 S.D.J.M.,BALASORE(Baleshwar) CT/0000186/2008
189	D-CRLMC/10916/2024 CRLMC/1537/2024	ABHI JANI VS STATE OF ODISHA	DEEPANKAR PANIGRAHY VS	LAXMIPUR /33 /2012 ADDL DISTRICT AND SESSIONS JUDGE CT/0000169/2013
190	D-CRLMC/10581/2024 CRLMC/1538/2024	ADITYANARAYAN PANDA VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	KUAKHIA /92 /2023 S.D.J.M.,JAJPUR(Jajapur) CT/0000571/2023
191	D-CRLMC/7827/2024 CRLMC/1539/2024	RAJESH @ KANA BEHERA VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	ATHAMALLIK /63 /2010 SPECIAL JUDGE ATHMALLIK(Anugul) Spl/0000082/2016
192	D-CRLMC/7288/2024 CRLMC/1540/2024	ARUN KUMAR AGRWAL VS STATE OF ODISHA	SARASWATI SENAPATI VS	DEOGARH /111 /2016 S.D.J.M. CIVIL JUDGE (JD),DEOGARH(D) CT/0000304/2016
193	D-CRLMC/9633/2024	MUKESH KUMAR NAYAK	USHARANI PATI	GOPALPUR /71 /2023

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :26/04/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	CRLMC/1541/2024	VS STATE OF ODISHA	VS	J.M.F.C. BALASORE(RURAL)(Baleshwar) CT/0000286/2023
194	D-CRLMC/11457/2024 CRLMC/1542/2024	RAJESH KUMAR MALLIK VS STATE OF ODISHA	AMULYA RATNA PANDA VS	/ /0 S.D.J.M.,BALASORE(Baleshwar)
195	D-CRLMC/11258/2024 CRLMC/1543/2024	SASHIKANTA JENA @ GUGU VS STATE OF ODISHA	PRANAB RANJAN CHHATOI VS	ICC/0001152/2012 JATNI P.S. /102 /2023 5TH ADDL.SESIONS JUDGE, BBSR(Khordha)
196	D-CRLMC/11698/2024 CRLMC/1544/2024	PADIA@PRADEEP SASMAL VS STATE OF ODISHA	AJAYA KUMAR PRADHAN VS	TR/0000153/2023 GOBINDAPUR /79 /2013 J.M.F.C.(III),CUTTACK(Cuttack)
197	D-CRLMC/11685/2024 CRLMC/1545/2024	MALKHAM HANS VS STATE OF ODISHA	SUSHANTA KUMAR JOSHI VS	GR/0001549/2013 BANGOMUNDA /160 /2016 SPECIAL JUDGE,BALANGIR(Balangir)
198	D-CRLMP/11796/2024 CRLMP/701/2024	DR.SHARON NAYAK @ SHARON ENOSH STEWARD VS THE DIRECTOR, VIGILANCE	SHASHI BHUSAN JENA VS	SpI/0000070/2016 / /0 () //
199	D-CRLMP/12205/2024 CRLMP/702/2024	SABITA MOHANTY VS STATE OF ODISHA	PRABHU PRASANNA BEHERA VS	CUTTACK SADAR /150 /2024 () //
200	D-CRLMP/12267/2024 CRLMP/703/2024	SAMERENDRA SAHOO VS STATE OF ODISHA	H.V.B.R.K.DORA VS	/ /0 J.M.F.C.,BHUBANESWAR(Khordha) CRMC/0000703/2022
201	D-CRLMP/11793/2024 CRLMP/704/2024	RITA MAHAPATRA VS THE DIRECTOR, VIGILANCE, CUTTACK	SHASHI BHUSAN JENA VS	/ /0 () //
202	D-CRLMP/11893/2024 CRLMP/705/2024	BISHNUPRIYA PANIGRAHI VS STATE OF ODISHA	MANOJ KUMAR MOHANTY (2) VS	BASUDEVPUR /737 /2023 () //
203	D-CRLMP/12397/2024 CRLMP/706/2024	BHAJAMAN SETHI VS STATE OF ODISHA	KABIRAJ PRADHAN VS	/ /0 () //
204	D-CRLMP/12407/2024 CRLMP/707/2024	SUSHREE SUBHASHREE MAHAPATRA VS	RAJEET ROY VS	/ /0 ()

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :26/04/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
205	D-CRLMP/12392/2024 CRLMP/708/2024	COMMISSIONER OF POLICE, BBSR RASMITA HARICHANDAN VS STATE OF ODISHA	JAYADEBA BEHERA VS	// / /0 ()
206	D-CRLMP/12291/2024 CRLMP/709/2024	HIMANSHU PATEL VS STATE OF ODISHA	BHOJARAJ SETH VS	// / /0 ()
207	D-CRLMP/12288/2024 CRLMP/710/2024	SUSMITA MISHRA VS STATE OF ODISHA	SUJIT KUMAR SAHU VS	// BADAGODA P.S. /207 /2024 ()
208	D-CRLMP/12450/2024 CRLMP/711/2024	SALMA BEGUM VS STATE OF ODISHA	RAMESH CHANDRA OJHA VS	// / /0 ()
209	D-CRLMP/12517/2024 CRLMP/712/2024	SUSHILA GUPTA VS STATE OF ODISHA	AMIT PRASAD BOSE VS	// BADAGODA P.S. /92 /2023 ()
210	D-CRLMP/12529/2024 CRLMP/713/2024	BHANUMATI BEHERA VS STATE OF ODISHA	PRASANNA KUMAR DASH VS	// / /0 ()
211	D-CRLMP/12486/2024 CRLMP/714/2024	JAGANNATH NAYAK VS STATE OF ODISHA	JAYADEBA BEHERA VS	// BANAPUR P.S. /62 /2024 ()
212	D-FAO/18132/2024 FAO/174/2024	D.M, M/S. ORIENTAL INSURANCE CO. L.T.D. VS GOURI PENTHEI	G.P.DUTTA VS	// COMMISSIONER EMPLOYEES COMPEN EC/0000289/2014
213	D-FAO/18522/2024 FAO/175/2024	D.M., NEW INDIA ASSURANCE CO.LTD., CUTTACK VS KALANDI SWAIN@KALIA SWAIN	PRASANTA KUMAR MAHALI VS	// COMNR.FOR EMPLOYEES COMP./ASST EC/0000212/2001
214	D-FAO/17606/2024 FAO/176/2024	GOURI PENTHEI VS KRUSHAKBANDHU SAHOO	BIRANCHI NARAYAN RATH VS	// COMMISSIONER EMPLOYEES COMPEN EC/0000289/2014
215	D-FAO/17983/2024 FAO/177/2024	PADMA @ PEDA GOUD VS UNION OF INDIA	DEEPALI MAHAPATRA VS	// RAILWAY CLAIMS TRIBUNAL, BHUBA Oa/0000048/2021

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :26/04/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
216	D-FAO/17621/2024 FAO/178/2024	REGIONAL MANAGER, M/S. ORIENTAL INSURANCE CO. L.T.D. VS MD. AKBAR	SOMNATH ROY VS	// COMNR.FOR EMPLOYEES COMP./ASST EC/0000105/2022
217	D-FAO/17638/2024 FAO/179/2024	M/S. NEW LAXMI STEEL AND POWER PVT. LTD., JAIPUR VS BASANTI MALLICK	SAIBRATA RATH VS	// COMNR.FOR EMPLOYEES COMP./ASST EC/0000458/2009
218	D-JCRLA/12678/2024 JCRLA/54/2024	ROSHAN BARLA VS STATE OF ODISHA	ADV VS	KINJIRKELA /42 /2021 A.D.J.,SUNDARGARH(Sundargarh) ST/0000047/2021
219	D-JCRLA/12679/2024 JCRLA/55/2024	JOHN KISPATTA VS STATE OF ODISHA	ADV. VS	KINJIRKELA /42 /2021 A.D.J.,SUNDARGARH(Sundargarh) ST/0000047/2021
220	D-JCRLA/12681/2024 JCRLA/56/2024	LALIT ORAM VS STATE OF ODISHA	ADV. VS	LEPHRIPADA /57 /2020 A.D.J.,SUNDARGARH(Sundargarh) ST/0000053/2020
221	D-JCRLA/12683/2024 JCRLA/57/2024	SUNIL MUNDA@BUTIA VS STATE OF ODISHA	ADV. VS	SUNDARGARH SADAR /221 /2020 DISTRICT & SESSIONS JUDGE,SUNDER ST/0000027/2022
222	D-MACA/17902/2024 MACA/331/2024	D.M., (D.O.I), M/S. NEW INDIA ASSURANCE CO.LTD., CUTTACK VS RASMIREKHA SARANGI	GOPAL CHANDRA SAMANTARAY VS	// 1ST ADJ,CUTTACK(Cuttack) Mac/0000636/2015
223	D-MACA/14697/2024 MACA/332/2024	PRAMOD KUMAR ACHARYA VS KALYANI BALA PATI	ANIL BARAN SARANGI VS	// 2ND A.D.J.,ROURKELA(Sundargarh) Mac/0000125/2019
224	D-MACA/13230/2024 MACA/333/2024	D.M., ORIENTAL INSURANCE CO. LTD. VS SANKAR DAKUA	RIMJHIMBALA PATI VS	// A.D.J.,ASKA(Ganjam) Mac/0000548/2014
225	D-MATA/18638/2024 MATA/150/2024	PUSPALATA MAHANTA VS ABANI KUMAR MAHANTA	PULAKESH MOHANTY VS	// JUDGE FAMILY COURT, KEONJHAR(Ke CP/0000181/2021
226	D-RPFAM/18085/2024 RPFAM/108/2024	SANJITA PATTNAIK VS JANMEJAYA KHURA	DIPTI RANJAN BHOKTA VS	// JUDGE,FAMILY COURT,JEYPORE(Korap Crp/0000030/2021
227	D-RSA/9989/2024	TRIPURARI PRADHAN	RABINDRA NATH DEBATA	//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :26/04/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	RSA/105/2024	VS M/S. TATA POWER WESTERN ODISHA DISTRIBUTION LIMITED(TPWODL)	VS	DISTRICT & SESSIONS JUDGE,SAMBALPUR RFA/000015/2023
228	D-RSA/5015/2024 RSA/106/2024	NARAYAN MOHANTY VS NARASINGH PARIDA	ANSHURAM MISHRA VS	// DISTRICT & SESSIONS JUDGE,PURI(Puri) RFA/000048/2019
229	D-RSA/13315/2024 RSA/107/2024	BAMA CHARAN DAS VS STATE OF ODISHA	MAHARSHI MOHAPATRA VS	// 3RD ADDL DISTRICT JUDGE, BALASORE RFA/000047/2012
230	D-RSA/16962/2024 RSA/108/2024	SANJAY KUMAR PATTNAIK VS JAYANTI ALAKANANDA	PRANAB KUMAR GHOSE VS	// ADDL.SSESSIONS JUDGE,ATHAGARH(Cuttack) RFA/000036/2022
231	D-STREV/17827/2024 STREV/10/2024	M/S.SITARAM AGRAWAL VS STATE OF ODISHA	CHITTARANJAN DAS VS	// () //
232	D-STREV/17820/2024 STREV/8/2024	M/S.SITARAM AGRAWAL VS STATE OF ODISHA	CHITTARANJAN DAS VS	// () //
233	D-STREV/17806/2024 STREV/9/2024	M/S.SITARAM AGRAWAL VS STATE OF ODISHA	CHITTARANJAN DAS VS	// () //
234	D-TRP(C)/17863/2024 TRP(C)/109/2024	BIMALA SAHOO VS BIKASH NAYAK	AMLAN SHAKTI PAUL VS	// JUDGE FAMILY COURT,PURI(Puri) CP/000012/2024
235	D-TRP(C)/17691/2024 TRP(C)/110/2024	JYOTSNARANI MOHAPATRA VS DEBASISH NAYAK	DURGA PRASAD PRADHAN VS	// JUDGE FAMILY COURT,BALASORE(Balasore) CP/0000104/2024
236	D-TRPCRL/9104/2024 TRPCRL/38/2024	BALARAM BEHERA VS STATE OF ODISHA	SMRUTI RANJAN ROUT VS	MAHANGA /178 /2023 A.D.J. SALIPUR(Cuttack) ST/0000112/2023
237	D-WA/17947/2024 WA/833/2024	STATE OF ODISHA VS BASANTA KUMAR BEHERA	SURYA NARYAN PATNAIK,A.G.A VS	// () //
238	D-WA/18169/2024 WA/834/2024	ORISSA WATER SUPPLY AND SEWERAGE BOARD,BHUBANESWAR VS	SAILAZA NANDAN DAS VS	// ()

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :26/04/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
239	D-WA/17931/2024 WA/835/2024	DAMAYANTI PANDA STATE OF ODISHA VS	DEBASIS MOHAPATRA, A.G.A. VS	// // 0
240	D-WA/17933/2024 WA/836/2024	BALARAM DASH STATE OF ODISHA VS	DEBASIS MOHAPATRA,A.S.C VS	// // 0
241	D-WA/18370/2024 WA/837/2024	TAPU DAS STATE OF ODISHA VS	SURYA NARAYAN PATNAIK,A.G.A VS	// // 0
242	D-WA/18259/2024 WA/838/2024	BIJAYA KUMAR PATTANAIAK STATE OF ODISHA VS	SURYA NARAYAN PATNAIK,A.G.A VS	// // 0
243	D-WA/17955/2024 WA/839/2024	RABI NARAYAN PANDA STATE OF ODISHA VS	DEBASIS MOHAPATRA, A.S.C. VS	// // 0
244	D-WA/17971/2024 WA/840/2024	DIPTIREKHA PANDA STATE OF ODISHA VS	RAJANI BHUSAN MISHRA,A.G.A VS	// // 0
245	D-WA/18062/2024 WA/841/2024	MANJURANI ROUSTRAY STATE OF ODISHA VS	RAJANI BHUSAN MISHRA, A.G.A. VS	// // 0
246	D-WA/18333/2024 WA/842/2024	SURENDRANATH SWAIN ORISSA WATER SUPPLY AND SEWERAGE BOARD, VS	SAILAZA NANDAN DAS VS	// // 0
247	D-WA/18276/2024 WA/843/2024	HEMANTA ROUT ORISSA WATER SUPPLY AND SEWERAGE BOARD,BHUBANESWAR VS	SAILAZA NANDAN DAS VS	// // 0
248	D-WA/18284/2024 WA/844/2024	MAMATA BARIK ORISSA WATER SUPPLY AND SEWERAGE BOARD,BHUBANESWAR VS	SAILAZA NANDAN DAS VS	// // 0
249	D-WA/18290/2024 WA/845/2024	MAMITA DASH ORISSA WATER SUPPLY AND SEWERAGE BOARD VS	SAILAZA NANDAN DAS VS	// // 0
		TUSHAR RANJAN PANDA		//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :26/04/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
250	D-WA/18234/2024 WA/846/2024	ORISSA WATER SUPPLY AND SWERAGE BOARD,BHUBANESWAR VS BIREN KUMAR SINGH	SILAZA NANDAN DAS VS	// 0 //
251	D-WA/18189/2024 WA/847/2024	ORISSA WATER SUPPLY AND SEWERAGE BOARD VS AJIT KUMAR PRADHAN	SILAZA NANDAN DAS VS	// 0 //
252	D-WA/18205/2024 WA/848/2024	ORISSA WATER SUPPLY AND SEWERAGE BOARD VS AJAYA KUMAR ROUT	SILAZA NANDAN DAS VS	// 0 //
253	D-WA/18350/2024 WA/849/2024	ORISSA WATER SUPPLY AND SEWERAGE BOARD VS AKSHAY KUMAR BAHINIPATI	SILAZA NANDAN DAS VS	// 0 //
254	D-WA/18298/2024 WA/850/2024	ORISSA WATER SUPPLY AND SEWERAGE BOARD,BHUBANESWAR VS SURENDRA KUMAR DAS	SILAZA NANDAN DAS VS	// 0 //
255	D-WA/18242/2024 WA/851/2024	ORISSA WATER SUPPLY AND SEWERAGE BOARD VS ARTATRANA MAJHEE	SILAZA NANDAN DAS VS	// 0 //
256	D-WA/18273/2024 WA/852/2024	ORISSA WATER SUPPLY AND SEWERAGE BOARD VS DIPAK KUMAR RAJ	SILAZA NANDAN DAS VS	// 0 //
257	D-WA/18668/2024 WA/853/2024	STATE OF ODISHA VS DACTOR PRADHAN	UTTAM KUMAR SAHOO, A.S.C. VS	// 0 //
258	D-WA/18318/2024 WA/854/2024	ORISSA WATER SUPPLY AND SEWERAGE BOARD VS SANJURANI PRADHAN	SILAZA NANDAN DAS VS	// 0 //
259	D-WA/18339/2024 WA/855/2024	ORISSA WATER SUPPLY AND SEWERAGE BOARD VS SISIR KUMAR SAHOO	SILAZA NANDAN DAS VS	// 0 //
260	D-WA/18299/2024 WA/856/2024	ORISSA WATER SUPPLY AND SEWERAGE BOARD,BHUBANESWAR VS MAMTA DAS	SILAZA NANDAN DAS VS	// 0 //
261	D-WA/18357/2024	ORISSA WATER SUPPLY AND SEWERAGE BOARD	SILAZA NANDAN DAS	//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :26/04/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WA/857/2024	VS	VS	0
		BIJAY KUMAR SAMAL		//
262	D-WA/18335/2024	ORISSA WATER SUPPLY AND SEWERAGE BOARD,BHUBANESWAR	SAILAZA NANDAN DAS	//
	WA/858/2024	VS	VS	0
		GAGAN BIHARI SAHOO		//
263	D-WA/18141/2024	ORISSA WATER SUPPLY AND SEWERAGE BOARD,BHUBANESWAR	SAILAZA NANDAN DAS	//
	WA/859/2024	VS	VS	0
		BIBHUTI BHUSAN DASH		//
264	D-WA/18135/2024	ORISSA WATER SUPPLY AND SEWERAGE BOARD,BHUBANESWAR	SAILAZA NANDAN DAS	//
	WA/860/2024	VS	VS	0
		BIJAY KUMAR BAL		//
265	D-WA/18307/2024	ORISSA WATER SUPPLY AND SEWERAGE BOARD	SAILAZA NANDAN DAS	//
	WA/861/2024	VS	VS	0
		RAJKISHORE TRIPATHY		//
266	D-WA/18266/2024	ORISSA WATER SUPPLY AND SEWERAGE BOARD,BHUBANESWAR	SAILAZA NANDAN DAS	//
	WA/862/2024	VS	VS	0
		PANCHANAN SAHOO		//
267	D-WA/18275/2024	ORISSA WATER SUPPLY AND SEWERAGE BOARD,BHUBANESWAR	SAILAZA NANDAN DAS	//
	WA/863/2024	VS	VS	0
		PRASANTA KUMAR MOHANTY		//
268	D-WA/18297/2024	ORISSA WATER SUPPLY AND SEWERAGE BOARD	SAILAZA NANDAN DAS	//
	WA/864/2024	VS	VS	0
		NALINIKANTA JENA		//
269	D-WA/18112/2024	STATE BANK OF INDIA	DILLIP KUMAR MAHAPATRA	//
	WA/865/2024	VS	VS	0
		MANOJ KUMAR PATI		//
270	D-WA/18987/2024	NATIONAL INSTITUTE OF TECHNOLOGY, ROURKELA	NIROD KUMAR SAHU	//
	WA/866/2024	VS	VS	0
		TUSHAR RANJAN PATTNAIK		//
271	D-WP(C)/18559/2024	MANJULATA MUDULI	SISIR SOMADAR	//
	WP(C)/10506/2024	VS	VS	0
		LIC OF INDIA, DIVISION OFFICE, CUTTACK		//
272	D-WP(C)/18241/2024	SURENDRA PRADHAN	JANGYA PRAKASH PARIDA	//
	WP(C)/10507/2024	VS	VS	0

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :26/04/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
273	D-WP(C)/18608/2024 WP(C)/10508/2024	STATE OF ODISHA SANTOSH KUMAR PANDA VS ODISHA SMALL INDUSTRIES CORPORATION LTD., CUTTACK	SASWATI MOHAPATRA VS	// // 0 //
274	D-WP(C)/16291/2024 WP(C)/10509/2024	BISHNU CHANDRA @ CHARAN SARANGI VS STATE OF ODISHA	DAYANANDA MOHAPATRA VS	// 0 //
275	D-WP(C)/17593/2024 WP(C)/10510/2024	SURYAMADHAB PANIGRAHI VS STATE OF ODISHA	NRUSINGH CHARAN ROUT VS	// 0 //
276	D-WP(C)/12391/2024 WP(C)/10511/2024	BHAGABAN CHOUDHARY VS STATE OF ODISHA	BIRANCHI NARAYAN MAHAPATRA VS	// 0 //
277	D-WP(C)/16288/2024 WP(C)/10512/2024	NIRANJAN SINGH VS STATE OF ODISHA	DAYANANDA MOHAPATRA VS	// 0 //
278	D-WP(C)/16116/2024 WP(C)/10513/2024	DINABANDHU MALLICK VS STATE OF ODISHA	DAYANANDA MOHAPATRA VS	// 0 //
279	D-WP(C)/16914/2024 WP(C)/10514/2024	JASHOBANTY BEHERA VS STATE OF ODISHA	ANIRUDHA DAS VS	// 0 //
280	D-WP(C)/16925/2024 WP(C)/10515/2024	ARJUN DAS VS THE TAHASILDAR, MAHAKALPARA	LAMBODAR PRADHAN VS	// 0 //
281	D-WP(C)/16922/2024 WP(C)/10516/2024	SATADAL TALUKDAR VS THE TAHASILDAR, MAHAKALAPARA	LAMBODAR PRADHAN VS	// 0 //
282	D-WP(C)/14580/2024 WP(C)/10517/2024	PADMAJA MOHANTY VS STATE OF ODISHA	PREMANANDA MOHANTY VS	// 0 //
283	D-WP(C)/17616/2024 WP(C)/10518/2024	GUNANIDHI MAHANTA VS STATE OF ODISHA	SATYAJIT BEHERA VS	// 0 //

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :26/04/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
284	D-WP(C)/18569/2024 WP(C)/10519/2024	HAREKRUSHNA NAYAK VS STATE OF ODISHA	SATYA RANJAN PATI VS	// 0 //
285	D-WP(C)/18732/2024 WP(C)/10520/2024	BAIKUNTHANATH NAYAK VS STATE OF ODISHA	PRAVAT KUMAR PANDA VS	// 0 //
286	D-WP(C)/18500/2024 WP(C)/10521/2024	SHAKTI PRASAD SAHOO VS STATE OF ODISHA	GOURI MOHAN RATH VS	// 0 //
287	D-WP(C)/18508/2024 WP(C)/10522/2024	BIJAYA SETHI VS STATE OF ODISHA	SWARUP KUMAR PATNAIK VS	// 0 //
288	D-WP(C)/18459/2024 WP(C)/10523/2024	SIMANCHALMOHAPATRA VS STATE OF ODISHA	LAXMIKANTA MOHANTY VS	// 0 //
289	D-WP(C)/18845/2024 WP(C)/10524/2024	RANJAN KISHORE BEHERA VS STATE OF ODISHA	SWAPNIL ROY VS	// 0 //
290	D-WP(C)/17537/2024 WP(C)/10525/2024	M/S. BAJAJ ALLIANZ GENERAL INSURANCE COMPANY LTD, BBSR VS SASMITA MOHANTY	ADAM ALI KHAN VS	// 0 //
291	D-WP(C)/17184/2024 WP(C)/10526/2024	PARAMANANDA NAYAK VS STATE OF ODISHA	NIRANJAN LENKA VS	// 0 //
292	D-WP(C)/13782/2024 WP(C)/10527/2024	KASHINATH TIYADI VS ADDITIONAL CHIEF SECY. TO GOVT. OF ODISHA, FINANCE DEPT.	SWAPNA KUMAR OJHA VS	// 0 //
293	D-WP(C)/16239/2024 WP(C)/10528/2024	GODA BHANU VS STATE OF ODISHA	BIRANCHI NARAYAN MAHAPATRA VS	// 0 //
294	D-WP(C)/16397/2024 WP(C)/10529/2024	ARAKHIT SAMAL VS STATE OF ODISHA	KSHIROD KUMAR PAHIL VS	// 0 //
295	D-WP(C)/15285/2024	ALOK RANJAN PARIDA	ASISH KUMAR RAY	//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :26/04/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/10530/2024	VS STATE OF ODISHA	VS	0 //
296	D-WP(C)/18527/2024 WP(C)/10531/2024	DR. PRASANTA KUMAR SAHOO VS STATE OF ODISHA	SUSIL KUMAR PATTNAIK VS	// 0 //
297	D-WP(C)/12079/2024 WP(C)/10532/2024	JOGESWAR PANDEY VS STATE OF ODISHA	SRIKANTA MAHUNTA VS	// 0 //
298	D-WP(C)/13942/2024 WP(C)/10533/2024	SANDEEP KUMAR PANDA VS STATE OF ODISHA	BHARAT BHUSAN ROURTRAY VS	// 0 //
299	D-WP(C)/18535/2024 WP(C)/10534/2024	BINAY KUMAR SAMAL VS UNION OF INDIA	SARADA PRASANNA SARANGI VS	// 0 //
300	D-WP(C)/14974/2024 WP(C)/10535/2024	MANJULATA SAHOO VS STATE OF ODISHA	GOPINATH PANDA VS	// 0 //
301	D-WP(C)/14569/2024 WP(C)/10536/2024	LAXMIDHAR SAHOO VS STATE OF ODISHA	PREMANANDA MOHANTY VS	// 0 //
302	D-WP(C)/16187/2024 WP(C)/10537/2024	RABINDRA MAHARANA VS THE CHIEF COMMERCIAL SERVICES,POWER HOUSE, BBSR	ASHOK KUMAR MOHANTY VS	// 0 //
303	D-WP(C)/15283/2024 WP(C)/10538/2024	KHIROD CHANDRA RANA VS STATE OF ODISHA	ASISH KUMAR RAY VS	// 0 //
304	D-WP(C)/14805/2024 WP(C)/10539/2024	BEENAYA KUMAR PRADHAN VS UNION OF INDIA	SADASIVA PATRA (1) VS	// 0 //
305	D-WP(C)/18343/2024 WP(C)/10540/2024	PARSURAM JENA VS STATE OF ODISHA	SIBANARAYAN BISWAL VS	// 0 //
306	D-WP(C)/18283/2024 WP(C)/10541/2024	SESHADEV PATRA VS	KUNAL KUMAR SWAIN VS	// 0

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :26/04/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
307	D-WP(C)/18570/2024 WP(C)/10542/2024	STATE OF ODISHA NIBEDITA NAYAK VS STATE OF ODISHA	S.SUDHANSU KUMAR SUBUDHI VS	// // ()
308	D-WP(C)/15873/2024 WP(C)/10543/2024	DR. HARINDAR SINGH VS DR. TAVINDER KAUR CHAWLA @ SACHI	JAGJIT SINGH CHHABRA VS	// // ()
309	D-WP(C)/16220/2024 WP(C)/10544/2024	SURESH KUMAR BEHERA VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// // ()
310	D-WP(C)/15910/2024 WP(C)/10545/2024	M/A. SIMPLEX INFRASTRUTURES LTD., KOLKATA VS UNION OF INDIA	ANUP NARAYAN MOHANTY VS	// // ()
311	D-WP(C)/18505/2024 WP(C)/10546/2024	PATI KHILLA VS STATE OF ORISSA	CHITTA RANJAN LENKA VS	// // ()
312	D-WP(C)/18756/2024 WP(C)/10547/2024	IPSHITA SAHOO VS STATE OF ODISHA	DINESH KUMAR PANDA VS	// // ()
313	D-WP(C)/18722/2024 WP(C)/10548/2024	AJIT KUMAR SAMANTRAY VS STATE OF ODISHA	PRAVAT KUMAR PANDA VS	// // ()
314	D-WP(C)/18736/2024 WP(C)/10549/2024	BABAJI KANYARI VS STATE OF ODISHA	PRAVAT KUMAR PANDA VS	// // ()
315	D-WP(C)/16800/2024 WP(C)/10550/2024	KANHU CHARAN BEHERA VS COLLECTOR AND D.M, BARGARH	BHOJARAJ SETH VS	// // ()
316	D-WP(C)/17677/2024 WP(C)/10551/2024	BICHITRANANDA SAMAL VS STATE OF ODISHA	ANJAN KUMAR BISWAL VS	// // ()
317	D-WP(C)/16390/2024 WP(C)/10552/2024	MURALIDHAR DAS VS STATE OF ODISHA	BANSHIDHAR SATAPATHY VS	// // ()

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :26/04/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
318	D-WP(C)/18798/2024 WP(C)/10553/2024	SUSIL KUMAR KARNA VS STATE OF ODISHA	LAXMIKANTA MOHANTY VS	// 0 //
319	D-WP(C)/18504/2024 WP(C)/10554/2024	RAMESH SONI VS STATE OF ODISHA	SUDHIR KUMAR MALLICK VS	// 0 //
320	D-WP(C)/18754/2024 WP(C)/10555/2024	BRUSAV SAGARIA VS STATE OF ODISHA	BHASKAR SAMANTARAY VS	// 0 //
321	D-WP(C)/18753/2024 WP(C)/10556/2024	KESHAB SAGARIA VS STATE OF ODISHA	BHASKAR SAMANTARAY VS	// 0 //
322	D-WP(C)/16025/2024 WP(C)/10557/2024	AKSHYA PRADHAN VS STATE OF ODISHA	DEBASIS ROUT VS	// 0 //
323	D-WP(C)/18707/2024 WP(C)/10558/2024	BIMAL HANS VS STATE OF ODISHA	BHASKAR SAMANTARAY VS	// 0 //
324	D-WP(C)/18706/2024 WP(C)/10559/2024	MAKUNDA SAGARIA VS STATE OF ODISHA	BHASKAR SAMANTARAY VS	// 0 //
325	D-WP(C)/18435/2024 WP(C)/10560/2024	M/S PADMA TRADERS, KHURDA VS THE CHIEF COMMISSIONER OF CT AND GST, CUTTACK	BHABANI PRASAD MOHANTY VS	// 0 //
326	D-WP(C)/17937/2024 WP(C)/10561/2024	SUMAN SURIN VS STATE OF ODISHA	HARIPAD MOHANTY VS	// 0 //
327	D-WP(C)/18574/2024 WP(C)/10562/2024	SUSHANTA KUMAR MISHRA VS STATE OF ODISHA	DINESH KUMAR PANDA VS	// 0 //
328	D-WP(C)/18502/2024 WP(C)/10563/2024	BISHNU PRASAD JENA VS STATE OF ODISHA	BISHNU PRASAD PRADHAN VS	// 0 //
329	D-WP(C)/18058/2024	PRAMOD KUMAR MOHAPATRA	SIVA SANKAR CHAINI	//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :26/04/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/10564/2024	VS STATE OF ODISHA	VS	0 //
330	D-WP(C)/18086/2024 WP(C)/10565/2024	KABITRA BARIK VS STATE OF ODISHA	SUBHRANSU BHUSAN MOHANTY VS	// 0 //
331	D-WP(C)/18236/2024 WP(C)/10566/2024	SWAPNABRATA DASH VS PUNJAB AND SIND BANK, ANDHRA PRADHESH	PRASANTA KUMAR SATAPATHY VS	// 0 //
332	D-WP(C)/18223/2024 WP(C)/10567/2024	AKHIL MOHAN BEHERA VS UNION OF INDIA	SASWATI MOHAPATRA VS	// 0 //
333	D-WP(C)/18499/2024 WP(C)/10568/2024	MADHUSMITA PRADHAN VS STATE OF ODISHA	BISHNU PRASAD PRADHAN VS	// 0 //
334	D-WP(C)/18737/2024 WP(C)/10569/2024	BIJAY KUMAR DEY VS STATE OF ODISHA	SIDHARTHA MISHRA VS	// 0 //
335	D-WP(C)/18368/2024 WP(C)/10570/2024	NIRANJAN DALEI VS STATE OF ODISHA	GYANESWAR SATPATHY VS	// 0 //
336	D-WP(C)/17871/2024 WP(C)/10571/2024	M/S. OM LAXMI TRADING COMPANY, SUNDARGARH VS THE COMMISSIONER, CGST AND CCENTRAL EXCISE, SUNDARGARH	ANUP NARAYAN MOHANTY VS	// 0 //
337	D-WP(C)/18372/2024 WP(C)/10572/2024	JOGENDRANATH SAHU VS STATE OF ODISHA	GYANESWAR SATPATHY VS	// 0 //
338	D-WP(C)/18421/2024 WP(C)/10573/2024	AKSHAYA KUMAR PATRA VS STATE BANK OF INDIA, BBSR	ANIRUDHA DAS VS	// 0 //
339	D-WP(C)/18510/2024 WP(C)/10574/2024	SURESH CHANDRA SINGH VS STATE OF ODISHA	SIDHARTH SHANKAR PADHY VS	// 0 //
340	D-WP(C)/18398/2024 WP(C)/10575/2024	DEBANSU KUMAR PATNAIK VS	SATYABRATA SATAPATHY VS	// 0

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :26/04/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
341	D-WP(C)/17832/2024 WP(C)/10576/2024	STATE OF ODISHA DR.SURENDRA KUMAR SAHOO VS COMMISSIONER, OFFICE OF THE RPF, KHURDA	SUSANTA KUMAR MISHRA VS	// // 0 //
342	D-WP(C)/18447/2024 WP(C)/10577/2024	NARAYAN SETHI VS G.M, UNION BANK OF INDIA, BBSR	RABINDRA NATH PRUSTY VS	// 0 //
343	D-WP(C)/18554/2024 WP(C)/10578/2024	RAHUL PATRA VS	AJAYA KUMAR MOHARANA VS	// 0 //
344	D-WP(C)/17838/2024 WP(C)/10579/2024	STATE OF ODISHA DR.BIJAYA KUMAR SAHOO VS COMMISSIONER, OFFICE OF THE R.P.F., KHURDA	SUSANTA KUMAR MISHRA VS	// 0 //
345	D-WP(C)/18697/2024 WP(C)/10580/2024	BALARAM HEMBRAM VS THE CHAIRMAN CUM MD CUM DISCIPLINARY AUTHORITY, BHARAT SANCHAR BHAWAN, NEW DELHI	TRILOCHAN RATH VS	// 0 //
346	D-WP(C)/18931/2024 WP(C)/10581/2024	DR. KSHYANAPRAVA PRIYADARSHINI VS	AVIJIT MISHRA VS	// 0 //
347	D-WP(C)/17613/2024 WP(C)/10582/2024	STATE OF ODISHA SHAMIM NIGAR VS	BISWAJIT MOHAPATRA VS	// 0 //
348	D-WP(C)/18597/2024 WP(C)/10583/2024	STATE OF ODISHA BINOD KUMAR NANDA VS	SAPAN KUMAR PAL VS	// 0 //
349	D-WP(C)/18887/2024 WP(C)/10584/2024	STATE OF ODISHA M/S. NARBHERAM POEWR AND STEEL PVT LTD VS UNION OF INDIA	KAJAL SAHOO VS	// 0 //
350	D-WP(C)/18693/2024 WP(C)/10585/2024	PRANA KRUSHNA NAYAK VS	KUNAL KUMAR SWAIN VS	// 0 //
351	D-WP(C)/18614/2024 WP(C)/10586/2024	STATE OF ODISHA SHRI LOCHARIA SAI KRISHNA VS UNION OF INDIA	SWAPNA KUMAR OJHA VS	// 0 //

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :26/04/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
352	D-WP(C)/18686/2024 WP(C)/10587/2024	NIRBALI SAGARIA VS STATE OF ODISHA	BHASKAR SAMANTARAY VS	// 0 //
353	D-WP(C)/18581/2024 WP(C)/10588/2024	CUTTACK CENTRAL CO-OPERATIVE BANK LTD., CUTTACK VS JOINT LABOUR COMMISSIONER, CUTTACK	SARATHI JYOTI MOHANTY VS	// 0 //
354	D-WP(C)/18585/2024 WP(C)/10589/2024	CUTTACK CENTRAL CO-OPERATIVE BANK LTD., VS JOINT LABOUR COMMNR, CUTTACK	SARATHI JYOTI MOHANTY VS	// 0 //
355	D-WP(C)/18935/2024 WP(C)/10590/2024	ALL ODISHA RICE MILLERS ASSOCIATION, BBSR VS STATE OF ODISHA	LALITENDU MISHRA VS	// 0 //
356	D-WP(C)/18688/2024 WP(C)/10591/2024	BIMALA HANS VS STATE OF ODISHA	BHASKAR SAMANTARAY VS	// 0 //
357	D-WP(C)/18657/2024 WP(C)/10592/2024	BISWAJIT DAS VS HINDUSTAN AERONAUTICS LIMITED (HAL), BANGALORE	ACHYUTANANDA PATTANAİK VS	// 0 //
358	D-WP(C)/18098/2024 WP(C)/10593/2024	BHABALAXMI PATRA VS ODISHA GRAMYA BANK, PURI BRANCH	DAYANANDA MOHAPATRA VS	// 0 //
359	D-WP(C)/18577/2024 WP(C)/10594/2024	CUTTACK CENTRAL CO-OPERATIVE BANK LTD., CUTTACK VS JOINT LABOUR COMMISSIONER, BBSR-CUM-APPELLATE AUTHORITY	SARATHI JYOTI MOHANTY VS	// 0 //
360	D-WP(C)/17932/2024 WP(C)/10595/2024	PANDIA MUNDA VS STATE OF ODISHA	HARIPAD MOHANTY VS	// 0 //
361	D-WP(C)/18610/2024 WP(C)/10596/2024	NARAYANA PADHY VS STATE OF ODISHA	JYOTI RANJAN KAR VS	// 0 //
362	D-WP(C)/18636/2024 WP(C)/10597/2024	SIDHARTHA PRASAD PARIDA VS BINDUSMITA RANA	AMIT PRASAD BOSE VS	// 0 //
363	D-WP(C)/18550/2024	ANIL KUMAR BEHERA	TAPASWINI SINHA	//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :26/04/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/10598/2024	VS	VS	0
		BIJAYINEE MAJHI		//
364	D-WP(C)/17145/2024	PRAKASH KUMAR BISWAL	SUJATA JENA	//
	WP(C)/10599/2024	VS	VS	0
		VICE CHANCELLOR, UTKAL UNIVERSITY, VANI VIHAR, BBSR		//
365	D-WP(C)/18624/2024	RAMA CHANDRA MOHANTY	SOUMENDRA KUMAR NAYAK	//
	WP(C)/10600/2024	VS	VS	0
		CANARA BANK, REGIONAL OFFICE, BBSR,KHURDA		//
366	D-WP(C)/18646/2024	GYANA NARAYAN JENA	JAJATI KESHARI KHUNTIA	//
	WP(C)/10601/2024	VS	VS	0
		CHAIRMAN-CUM-MANAGING DIRECTOR, UNION BANK OF INDIA, MUMBAI		//
367	D-WP(C)/18729/2024	KAILASH CHANDRA MALLICK	PRAVAT KUMAR PANDA	//
	WP(C)/10602/2024	VS	VS	0
		STATE OF ODISHA		//
368	D-WP(C)/18534/2024	RADHAMOHAN PANDEY	DAYANIDHI MISHRA	//
	WP(C)/10603/2024	VS	VS	0
		UNION OF INDIA		//
369	D-WP(C)/18733/2024	M/S SMARTECH REALCON PRIVATE LTD, BBSR	SUBHASIS PANDA	//
	WP(C)/10604/2024	VS	VS	0
		SUPERINTENDENT, BBSR-I CIRCLE, BBSR		//
370	D-WP(C)/18902/2024	JIGYANSU SEKHAR NAYAK	DAYANANDA MOHAPATRA	//
	WP(C)/10605/2024	VS	VS	0
		STATE OF ODISHA		//
371	D-WP(C)/18719/2024	SUJAY KUMAR KARAN	SATYAJIT MOHAPATRA (2)	//
	WP(C)/10606/2024	VS	VS	0
		STATE OF ODISHA		//
372	D-WP(C)/17530/2024	NIRAKAR BEHERA	RANJAN KUMAR NAYAK	//
	WP(C)/10607/2024	VS	VS	0
		STATE OF ODISHA		//
373	D-WP(C)/18037/2024	SANTOSH BISWAL	MANOJ KUMAR PANDA	//
	WP(C)/10608/2024	VS	VS	0
		STATE OF ODISHA		//
374	D-WP(C)/18850/2024	SURYA KUMAR SETH	KIRTAN DANG	//
	WP(C)/10609/2024	VS	VS	0

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :26/04/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
375	D-WP(C)/18700/2024 WP(C)/10610/2024	STATE OF ODISHA JOGENDRA SAHU VS	PITAMBAR PANDA VS	// // 0
376	D-WP(C)/8913/2024 WP(C)/10611/2024	STATE OF ODISHA MAHENDRA PRADHAN VS	ALOK KUMAR MOHAPATRA VS	// // 0
377	D-WP(C)/17956/2024 WP(C)/10612/2024	STATE OF ODISHA GIRISH CHANDRA PRADHAN VS	KHAGESWAR BEHERA VS	// // 0
378	D-WP(C)/18091/2024 WP(C)/10613/2024	STATE OF ODISHA MANOJ KUMAR BEHERA VS	SIDHESWAR MALLIK VS	// // 0
379	D-WP(C)/18590/2024 WP(C)/10614/2024	STATE OF ODISHA SANJUKTA KUMARI PADHY VS	IQBAL SHABIYA VS	// // 0
380	D-WP(C)/17581/2024 WP(C)/10615/2024	STATE OF ODISHA RASANANDA SAHOO VS	SUVENDU KUMAR RAY VS	// // 0
381	D-WP(C)/18035/2024 WP(C)/10616/2024	STATE OF ODISHA HARI MOHAN PRADHAN VS	MANOJ KUMAR PANDA VS	// // 0
382	D-WP(C)/18599/2024 WP(C)/10617/2024	STATE OF ODISHA RAM NARAYAN MISHRA VS	IQBAL SHABIYA VS	// // 0
383	D-WP(C)/18016/2024 WP(C)/10618/2024	STATE OF ODISHA SANGEETA PANDA VS	DURGA PRASAD PATTNAIK VS	// // 0
384	D-WP(C)/18696/2024 WP(C)/10619/2024	STATE OF ODISHA KISHORE CHANDRA SAHU VS	KUNAL KUMAR SWAIN VS	// // 0
385	D-WP(C)/17981/2024 WP(C)/10620/2024	STATE OF ODISHA CHANDRA SEKHAR PANIGRAHY VS	SHAKTI DATTA TRIPATHY VS	// // 0
		REGISTRAR OF CO-OPEARTIVE SOCITIES, ODISHA,BBSR		//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :26/04/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
386	D-WP(C)/17840/2024 WP(C)/10621/2024	TRINATH PADHI VS CHEIF EO, KORAPUT,	SHAKTI DATTA TRIPATHY VS	// 0 //
387	D-WP(C)/18609/2024 WP(C)/10622/2024	RAMANATH GURU VS STATE OF ODISHA	AYODHYA NATH LENKA VS	// 0 //
388	D-WP(C)/18295/2024 WP(C)/10623/2024	BANSIDHAR PRADHAN VS STATE OF ODISHA	RAJENDRA KUMAR PRADHAN VS	// 0 //
389	D-WP(C)/17265/2024 WP(C)/10624/2024	BIJAYA KUMAR MAHARANA VS STATE OF ODISHA	GOUTAM KUMAR ACHARYA VS	// 0 //
390	D-WP(C)/17004/2024 WP(C)/10625/2024	MAMATA SIMINAKIA VS STATE OF ODISHA	RAJENDRA NARAYAN ROUT VS	// 0 //
391	D-WP(C)/17272/2024 WP(C)/10626/2024	S.K.JEWELLERS, CUTTACK VS UNION OF INDIA	GOUTAM KUMAR ACHARYA VS	// 0 //
392	D-WP(C)/18122/2024 WP(C)/10627/2024	SATYABRATA MISHRA VS THE COLLECTOR, SUNDARGARH	RANJAN KUMAR NAYAK VS	// 0 //
393	D-WP(C)/16714/2024 WP(C)/10628/2024	JITENDRA TRIPATHY VS SUSMITA TRIPATHY	GOPAL KRUSHNA MOHANTY VS	// 0 //
394	D-WP(C)/18720/2024 WP(C)/10629/2024	DURGABATI BEHERA VS STATE OF ODISHA	RAJENDRA KUMAR PRADHAN VS	// 0 //
395	D-WP(C)/18533/2024 WP(C)/10630/2024	UMESH CHANDRA JENA VS STATE OF ODISHA	PRITAM KUMAR MOHANTY VS	// 0 //
396	D-WP(C)/15470/2024 WP(C)/10631/2024	MATA JAGAMMA VS STATE OF ODISHA	BIRANCHI NARAYAN MAHAPATRA VS	// 0 //
397	D-WP(C)/14820/2024	MAMATA MANJARI SWAIN	GOPAL CHARAN MOHANTY	//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :26/04/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/10632/2024	VS THE COMMNR. CUM SECY., S AND ME DEPT., BBSR	VS	() //
398	D-WP(C)/17400/2024 WP(C)/10633/2024	KUMARI PRADHAN VS STATE OF ODISHA	BIRANCHI NARAYAN MAHAPATRA VS	// () //
399	D-WPCRL/12281/2024 WPCRL/44/2024	RENUBALA DASH VS STATE OF ODISHA	SIDHARTH PRASAD DAS VS	KISSANNAGAR PS /155 /2023 () //
400	D-ABLAPL/7552/2024 ABLAPL/4303/2024	ROCKY @ RAKESH DALAI VS STATE OF ODISHA	SAROJ BARIK VS	SAHADEV KHUNTA /85 /2022 () //
401	D-ABLAPL/12207/2024 ABLAPL/4304/2024	ANSUMAN GARNAYAK VS STATE OF ODISHA	AMIT KUMAR NATH VS	INDUASTRIAL,NISA /121 /2024 () //
402	D-ABLAPL/10204/2024 ABLAPL/4305/2024	DEBASISH MOHAPATRA VS STATE OF ODISHA	ANIRUDHA DAS VS	SECTOR-19 /42 /2018 () //
403	D-ABLAPL/12219/2024 ABLAPL/4306/2024	RAGHUNATH SAHA @ SHAH VS STATE OF ODISHA	DIPTIREKHA NANDA VS	JHARSUGUDA SADAR /295 /2022 () //
404	D-ABLAPL/10636/2024 ABLAPL/4307/2024	SUKANTI BARIK @ SUKANTILATA BARIK VS STATE OF ODISHA	SURENDRA KUMAR BISWAL VS	DHUSURI /11 /2019 () //
405	D-ABLAPL/12222/2024 ABLAPL/4308/2024	DAMU DORA VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	//0 J.M.F.C.,MATHILI(Malkangiri) 2(B)CC/000002/2024
406	D-ABLAPL/10680/2024 ABLAPL/4309/2024	SUKANTA PRADHAN VS STATE OF ODISHA	AJIT KUMAR PANDA VS	//0 S.D.J.M.-CIVIL JUDGE (JD),BANKI(Cuttack)
407	D-ABLAPL/12224/2024 ABLAPL/4310/2024	ARJUNA PRADHAN VS STATE OF ODISHA	ROHIT RANJAN RAY VS	2(A)CC/000009/2023 Maitri Vihar PS /149 /2024 () //
408	D-ABLAPL/11426/2024 ABLAPL/4311/2024	BISHA PARAJA VS	SANJEEB KUMAR JENA VS	DASMANTAPUR /46 /2021 ()

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :26/04/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
409	D-ABLAPL/12237/2024 ABLAPL/4312/2024	STATE OF ODISHA SK SAHID VS STATE OF ODISHA	BHARAT JALLI VS	// GOP /89 /2024 (//
410	D-ABLAPL/12239/2024 ABLAPL/4313/2024	EJAJUL MALLIK VS STATE OF ODISHA	BHARAT JALLI VS	TELKOI /154 /2024 (//
411	D-ABLAPL/12245/2024 ABLAPL/4314/2024	PRAMOD KUMAR PRADHAN @ RANJAN VS STATE OF ODISHA	AMITAV TRIPATHY VS	ITAMATI /98 /2024 (//
412	D-ABLAPL/11535/2024 ABLAPL/4315/2024	BRAJA MALLICK @ BRAJABANDHU MALLICK VS STATE OF ODISHA	BISWARANJAN DALAI VS	BALIKUDA /153 /2024 (//
413	D-ABLAPL/11768/2024 ABLAPL/4316/2024	RAJA BEHERA @ MUKHI VS STATE OF ODISHA	PRAHALLADA SAHU VS	PHULBANI TOWN /21 /2024 (//
414	D-ABLAPL/12264/2024 ABLAPL/4317/2024	SUNIL KUMAR PRADHAN VS STATE OF ODISHA	RAJESH KUMAR MAHAPATRA VS	//0 S.D.J.M. CIVIL JUDGE (JD),ANGUL(Anug 2(B)CC/0000004/2024
415	D-ABLAPL/11829/2024 ABLAPL/4318/2024	SIBA PRASAD DASH VS STATE OF ODISHA	SITAKANTA HOTA VS	PURI TOWN /115 /2024 (//
416	D-ABLAPL/12282/2024 ABLAPL/4319/2024	MANGARAJ PALLAUR VS STATE OF ODISHA	SUBHRA NARAYAN GAYA VS	JAGATSINGPUR /345 /2024 (//
417	D-ABLAPL/10052/2024 ABLAPL/4320/2024	KAMESH CHANDRA PARIDA @ PINTU VS STATE OF ODISHA	ACHYUTANANDA PATTANAIAK VS	BHADRAK TOWN /157 /2024 (//
418	D-ABLAPL/10095/2024 ABLAPL/4321/2024	PRASANNA BEHERA VS STATE OF ODISHA	DEBENDRA KUMAR SAHOO (1) VS	BOUDH /419 /2023 (//
419	D-ABLAPL/12075/2024 ABLAPL/4322/2024	GOUR CHOUDHURY VS STATE OF ODISHA	PRANAB KUMAR DAS VS	ORKEL /105 /2020 (//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :26/04/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
420	D-ABLAPL/10762/2024 ABLAPL/4323/2024	LOKANATH PRADHAN VS STATE OF ODISHA	BHABANI SHANKAR RAYAGURU VS	CHOUDWAR /180 /2024 () //
421	D-ABLAPL/12079/2024 ABLAPL/4324/2024	JAMI JITENDRA RAO VS STATE OF ODISHA	ARIJEET MISHRA VS	BOIPARIGUDA /109 /2024 () //
422	D-ABLAPL/11152/2024 ABLAPL/4325/2024	CHAMAN NAIK VS STATE OF ODISHA	ABHILASH MISHRA VS	JAIPATNA /106 /2024 () //
423	D-ABLAPL/11310/2024 ABLAPL/4326/2024	AHALYA SWAIN @ SHINU VS STATE OF ODISHA	RAKESH KUMAR ROUTRAY VS	MADHUPATNA /114 /2024 () //
424	D-ABLAPL/12097/2024 ABLAPL/4327/2024	MITHUN NAIK @ BINOD NAIK VS STATE OF ODISHA	KHAGESWAR BEHERA VS	PARJANG /176 /2024 () //
425	D-ABLAPL/11311/2024 ABLAPL/4328/2024	SUSANTA KUMAR JENA VS STATE OF ODISHA	RAKESH KUMAR ROUTRAY VS	MADHUPATNA /114 /2024 () //
426	D-ABLAPL/12123/2024 ABLAPL/4329/2024	SANTANU DAS @ KALIA VS STATE OF ODISHA	SANJAY KUMAR PARIDA VS	BASTA /95 /2023 () //
427	D-ABLAPL/12129/2024 ABLAPL/4330/2024	SIPRA RANI JENA VS STATE OF ODISHA	TAPAS KUMAR ACHARYA VS	ASKA /717 /2023 () //
428	D-ABLAPL/12138/2024 ABLAPL/4331/2024	GOPAL CHANDRA DHAL @ MITUKA VS STATE OF ODISHA	AMULYA RATNA PANDA VS	BARI /196 /2024 () //
429	D-ABLAPL/11388/2024 ABLAPL/4332/2024	SHATRUGHAN MALLIK VS STATE OF ODISHA	ABHIJIT DAS VS	PATTAMUNDAI /251 /2023 () //
430	D-ABLAPL/11581/2024 ABLAPL/4333/2024	KALANDI MALLICK @ DEBENDRA VS STATE OF ODISHA	ASHOK KUMAR SARANGI VS	BARI /218 /2024 () //
431	D-ABLAPL/12139/2024	BIMAL DANTA	AMULYA RATNA PANDA	PHULBANI TOWN /6 /2023

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :26/04/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	ABLAPL/4334/2024	VS STATE OF ODISHA	VS	() //
432	D-ABLAPL/11586/2024 ABLAPL/4335/2024	SUJIT @ SUJIT NARAYAN DEHURY VS STATE OF ODISHA	BITAS KUMAR SWAIN VS	TANGI /81 /2024 () //
433	D-ABLAPL/12141/2024 ABLAPL/4336/2024	NARENDRA DAS @ NARIA VS STATE OF ODISHA	AMULYA RATNA PANDA VS	BARI /195 /2024 () //
434	D-ABLAPL/12142/2024 ABLAPL/4337/2024	KAILASH GOUDA @ KAILASH CHANDRA GOUDA VS STATE OF ODISHA	UMAKANTA BARIK VS	BADAGADA /159 /2024 () //
435	D-ABLAPL/11851/2024 ABLAPL/4338/2024	NITIN PATTANAİK VS STATE OF ODISHA	DURGA PRASAD PATTNAİK VS	BARGARH /666 /2023 () //
436	D-ABLAPL/12144/2024 ABLAPL/4339/2024	RASMI RANJAN MOHANTY @ PAPUN VS STATE OF ODISHA	MANOJ KUMAR PANDA VS	GOBINDAPUR /134 /2001 () //
437	D-ABLAPL/8181/2024 ABLAPL/4340/2024	RASANANDA SAMAL VS STATE OF ODISHA	ASHOK KUMAR SARANGI VS	JAJPUR SADAR /292 /2023 () //
438	D-ABLAPL/12154/2024 ABLAPL/4341/2024	SOUMYA RANJAN BEHERA @ CHAGALU @ SOUMYA RANJAN PANDAV VS STATE OF ODISHA	BIBHUTI RANJAN MOHANTY VS	MANGALPUR /133 /2024 () //
439	D-ABLAPL/12159/2024 ABLAPL/4342/2024	LIZA @ RAJASHREE @ RAJASEE SWAIN VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	KHUNTUNI /72 /2024 () //
440	D-ABLAPL/10360/2024 ABLAPL/4343/2024	SARAT BEHERA VS STATE OF ODISHA	RAJIB LOCHAN PATTNAİK VS	GANIA /46 /2008 () //
441	D-ABLAPL/10620/2024 ABLAPL/4344/2024	KUMADINI SAHU @ KUMUDUNI SAHU VS STATE OF ODISHA	SASWATI MOHAPATRA VS	DEOGARH /167 /2024 () //
442	D-ABLAPL/11519/2024 ABLAPL/4345/2024	PRASANTA KUMAR SAMAL VS	KASHINATH PATTNAİK VS	/ /0 S.D.J.M.-CIVIL JUDGE (JD),ATHGARH(C

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :26/04/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
443	D-ABLAPL/11527/2024 ABLAPL/4346/2024	STATE OF ODISHA DHARMANANDA PARIDA VS	SANJAYA KUMAR PATRI VS	2(B)CC/0000005/2018 PATTAMUNDAI RURAL PS /131 /2024 ()
444	D-ABLAPL/12161/2024 ABLAPL/4347/2024	STATE OF ODISHA LUNA NAIK VS	PARTHA SARATHI DAS VS	// BOLANI /21 /2024 ()
445	D-ABLAPL/11546/2024 ABLAPL/4348/2024	STATE OF ODISHA ASHISH AGARWAL VS	RAMESH AGARWAL VS	// MALGODOWN /7 /2024 ()
446	D-ABLAPL/12167/2024 ABLAPL/4349/2024	STATE OF ODISHA SUJIT SWAIN VS	SATYABRATA MOHANTY VS	// ANGUL TOWN /305 /2024 ()
447	D-ABLAPL/12032/2024 ABLAPL/4350/2024	STATE OF ODISHA BIBEKANANDA PANDA VS	BHABANI SANKAR DAS VS	// DASARATHPUR /3 /2024 ()
448	D-ABLAPL/12169/2024 ABLAPL/4351/2024	STATE OF ODISHA RANJIT GOLDAR VS	AMITAV TRIPATHY VS	// MOTU /44 /2021 ()
449	D-ABLAPL/12198/2024 ABLAPL/4352/2024	STATE OF ODISHA SOMANATH @ MUNU BARIK VS	ALOK KUMAR MOHAPATRA VS	// PURIGHAT /51 /2024 ()
450	D-ABLAPL/12046/2024 ABLAPL/4353/2024	STATE OF ODISHA MITHUN NAIK @ KUNA NAYAK VS	PRAKASH KUMAR MISHRA VS	// KHUNTUNI /68 /2024 ()
451	D-ABLAPL/12206/2024 ABLAPL/4354/2024	STATE OF ODISHA SUBRAT SAMAL @ SHIPA SAMAL VS	ANSHUMAN PANDA VS	// BONTH /54 /2023 ()
452	D-ABLAPL/12073/2024 ABLAPL/4355/2024	STATE OF ODISHA DILIP KUMBHAR VS	GAJENDRA KUMAR BAG VS	// BOLANGIR SADAR /169 /2024 ()
453	D-ABLAPL/12099/2024 ABLAPL/4356/2024	STATE OF ODISHA JOGENDRA TANDI VS	SUSHANTA KUMAR JOSHI VS	// / /0 CIVIL JUDGE (JD) CUM JMFC, BANGOM 2(B)CC/0000001/2024

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :26/04/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
454	D-ABLAPL/8524/2024 ABLAPL/4357/2024	BISWANATH HERNNA VS STATE OF ODISHA	SARAT KUMAR JENA VS	BARGARH RURAL /28 /2024 () //
455	D-ABLAPL/11347/2024 ABLAPL/4358/2024	RAKESH SAHU VS STATE OF ODISHA	BHAGABAT PRASAD RATH VS	KESINGA /130 /2024 () //
456	D-ABLAPL/11318/2024 ABLAPL/4359/2024	AMLAN JYOTI MISHRA VS STATE OF ODISHA	SUSAMPAD HOTA VS	ATHAMALLIK /143 /2024 () //
457	D-ABLAPL/11408/2024 ABLAPL/4360/2024	SANCHAYA BADI @ SANJAY BADI VS STATE OF ODISHA	SUSAMPAD HOTA VS	CHOUDWAR /193 /2024 () //
458	D-ABLAPL/12358/2024 ABLAPL/4361/2024	SANJAY KUMAR NAYAK VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	NIRAKARPUR /101 /2024 () //
459	D-ABLAPL/11336/2024 ABLAPL/4362/2024	PRATAP KUMAR SAMAL VS REPUBLIC OF INDIA	SURYANARAYAN BISWAL VS	BHUBANESWAR VIGILANCE /34 /2021 DISTRICT & SESIONS JUDGE,BHUBANE PMLA/0000003/2024